

ORISSA HIGH COURT

FILING REPORT AS ON :24/07/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
1	D-ARBA/31842/2024	COMPETENT AUTHORITY AND LAND ACQUISITION OFFICER VS PUSPAMITRA MISHRA	OFFICER VS	// ()	
2	D-ARBA/31861/2024	COMPETENT AUTHORITY AND LAND ACQUISITION OFFICER VS PUSPAMITRA MISHRA	OFFICER VS	// ()	
3	D-ARBA/31872/2024	COMPETENT AUTHORITY AND LAND ACQUISITION OFFICER VS PRAGNYA PARAMITA MISHRA	OFFICER VS	// ()	
4	D-ARBA/31885/2024	COMPETENT AUTHORITY AND LAND ACQUISITION OFFICER VS NANDINI SWAIN	OFFICER VS	// ()	
5	D-BLAPL/22056/2024	SUJIT KUMAR MOHANTY VS STATE OF ODISHA	PUSPAMITRA MOHAPATRA VS	SPL.TASK FORCE /1 /2024 ()	
6	D-BLAPL/22070/2024	ARUN KUMAR JENA VS STATE OF ODISHA	S.S.RAY (2) VS	AIR FIELD P.S. /157 /2024 ()	
7	D-BLAPL/22073/2024	RAJU ASHOK JADHAV VS STATE OF ODISHA	ASIT KUMAR JENA VS	CHITRAKONDA /178 /2023 ()	
8	D-BLAPL/22075/2024	PRAKASH SARDAR VS STATE OF ODISHA	ASIT KUMAR JENA VS	CHITRAKONDA /62 /2022 ()	
9	D-BLAPL/22076/2024	LAKHAN BEHERA VS STATE OF ODISHA	PRANAB KUMAR DAS VS	ORKEL /34 /2023 ()	
10	D-BLAPL/22079/2024	SATYA SWARUP BARIK VS STATE OF ODISHA	SATYA RANJAN MULIA VS	SALIPUR /175 /2024 ()	
11	D-BLAPL/22082/2024	BISIA @ BISWAJIT DAS VS STATE OF ODISHA	ASHOK KUMAR ROUT VS	BHADRESWAR /91 /2024 ()	

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12	D-BLAPL/22085/2024	JASUA GAMANGO VS STATE OF ODISHA	SUSHANTA KUMAR JOSHI VS	ADVA /63 /2021 () //	
13	D-BLAPL/22090/2024	SK. SAHEB ALI @ SAIF ALI VS STATE OF ODISHA	SATYABRATA MOHANTY (1) VS	KHANTAPADA /183 /2023 () //	
14	D-BLAPL/22093/2024	MANOJ KUMAR PANDEY VS STATE OF ODISHA	BHABANI PRASAD MOHANTY VS	/ /0 () //	
15	D-BLAPL/22100/2024	BIPIN DIGAL VS STATE OF ODISHA	BANSIDHAR MAHAPATRA VS	PHIRINGIA /141 /2022 () //	AOR20230001020C202400002
16	D-BLAPL/22105/2024	PRAKASH PANDA VS STATE OF ODISHA	MANMAYA KUMAR DASH VS	/ /0 () //	
17	D-BLAPL/22106/2024	RAJIB KUMAR PATI VS STATE OF ODISHA	ASHOK KUMAR SAHOO VS	PATTAMUNDAI /455 /2023 () //	
18	D-BLAPL/22107/2024	SANTOSH BEHERA @ NALA VS STATE OF ODISHA	SANJAY KUMAR PRADHAN VS	BELLAGAON /28 /2024 () //	
19	D-BLAPL/22110/2024	BHABAGRAHI BEHERA VS STATE OF ODISHA	BASANTA KUMAR DAS VS	KHUNTA /200 /2024 () //	
20	D-BLAPL/22111/2024	SURAJ KUMAR VS STATE OF ODISHA	SANJAY KUMAR PRADHAN VS	GOSANINUAGAM /137 /2024 () //	
21	D-BLAPL/22112/2024	ASHOK PARIDA VS STATE OF ODISHA	BIJAY KUMAR BEHERA VS	BADAGODA P.S. /57 /2024 () //	
22	D-BLAPL/22113/2024	SIMADRI SEDA VS STATE OF ODISHA	PRASANTA KUMAR SAHOO VS	SEMILLIGUDA /97 /2022 () //	
23	D-BLAPL/22118/2024	BIKI @ JITEN BEHERA	BIRAJA PRASAD NANDA	COLLIERY /264 /2024	

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		VS	VS	()	
		STATE OF ODISHA		//	
24	D-BLAPL/22120/2024	BASANTA DALEI	GOPAL KRUSHNA MOHANTY	DHAMNAGAR /45 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
25	D-BLAPL/22122/2024	AKURA MAJHI	SAROJ KUMAR PADHY	BALLIGUDA /15 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
26	D-BLAPL/22125/2024	KESHAB SETHI	BIKRAM KESHARI BAL	MAHANGA /358 /2023	
		VS	VS	()	
		STATE OF ODISHA		//	
27	D-BLAPL/22127/2024	RAMESWAR NAIK	SUSIL KUMAR PATTNAIK	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
28	D-BLAPL/22128/2024	SAROJ KUMAR DAS @ BISHAL DAS	SUSANTA SEKHAR PARIDA	KEONJHAR TOWN /363 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
29	D-BLAPL/22130/2024	SUBHAM SANJAY SONAWALE	AMIT BISWAL	MOHANA /106 /2023	
		VS	VS	()	
		STATE OF ODISHA		//	
30	D-BLAPL/22131/2024	AJARIYA GAMANGO	SOUBHAGYA KUMAR DASH	SERANGO /20 /2024	AOR20220001631C202400036
		VS	VS	()	
		STATE OF ODISHA		//	
31	D-BLAPL/22133/2024	MANTU @ MANAS BALABANTARAY	AMLAN SHAKTI PAUL	INFOVALLY UPD BHUBANESWAR /179 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
32	D-BLAPL/22135/2024	MD RAZAB ALI	SWARAJ PATEL	KUTRA /72 /2023	AOR20220000246C202400026
		VS	VS	()	
		STATE OF ODISHA		//	
33	D-BLAPL/22136/2024	SANJAY NAYAK	AMLAN SHAKTI PAUL	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
34	D-BLAPL/22137/2024	RUSHIKESH @ MUNA RANA	AMLAN SHAKTI PAUL	Maitri Vihar PS /266 /2024	
		VS	VS	()	

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35	D-BLAPL/22138/2024	STATE OF ODISHA BAISHNAB BEHERA @ SONU VS	AMLAN SHAKTI PAUL VS	// JATNI P.S. /275 /2024 ()	
36	D-BLAPL/22140/2024	STATE OF ODISHA MARK SABAR VS	JYOTIRMAYA SAHOO VS	// PATTAPUR (DIGAPAHANDI) /98 /2022 ()	
37	D-BLAPL/22141/2024	STATE OF ODISHA TULU BISOYI VS	JYOTIRMAYA SAHOO VS	// BADAGADA /541 /2023 ()	
38	D-BLAPL/22148/2024	STATE OF ODISHA ANANDA NANDA VS	JNYANANANDA PANDA VS	// MUDANPUR RAMPUR /115 /2024 ()	
39	D-BLAPL/22149/2024	STATE OF ODISHA KRISHNA NAIK VS	ASHOK DAS VS	// ASKA /314 /2023 ()	
40	D-BLAPL/22151/2024	STATE OF ODISHA PATIA @ SURENDRA SAHOO VS	PRASANNA KUMAR MISHRA VS	// KAMAKHYANAGAR /251 /2022 ()	
41	D-BLAPL/22154/2024	STATE OF ODISHA AJITA RAITA VS	AMIT BISWAL VS	// GUDARI /17 /2024 ()	
42	D-BLAPL/22158/2024	STATE OF ODISHA SAMARU BATLA VS	SOUMYA KANTA TRPATHY VS	// ORKEL /91 /2022 ()	AOD20240000239C202400012
43	D-BLAPL/22159/2024	STATE OF ODISHA DILLIP ORAM VS	SUSANTA KUMAR SAHU VS	// ATTABIRA /120 /2024 ()	
44	D-BLAPL/22161/2024	STATE OF ODISHA KARTIK NAIK VS	UDIT RANJAN JENA VS	// DEOGAON /81 /2023 ()	
45	D-BLAPL/22162/2024	STATE OF ODISHA SHYAM KHARA VS STATE OF ODISHA	SOUMYA KANTA TRPATHY VS	// CHITRAKONDA /80 /2022 () //	AOD20240000239C202400013

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46	D-BLAPL/22163/2024	BASANT NAYAK VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	RANPUR /212 /2024 () //	
47	D-BLAPL/22164/2024	PRAKASH PRADHAN VS STATE OF ODISHA	SURYA KANTA PRADHAN VS	MANAMUNDA /162 /2023 () //	
48	D-BLAPL/22165/2024	RAJA NAYAK VS STATE OF ODISHA	SATYA RANJAN MULIA VS	/ /0 () //	
49	D-BLAPL/22168/2024	BHERU SINGH VS STATE OF ODISHA	SUNIL KUMAR PANDA VS	/ /0 () //	
50	D-BLAPL/22170/2024	RAGHUNATH SWAIN VS STATE OF ODISHA	BAIJAYANTI MOHANTY VS	/ /0 () //	
51	D-BLAPL/22171/2024	BHAGABAN PANGI VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	Judambo /1 /2022 () //	
52	D-BLAPL/22172/2024	SANATAN PRADHAN VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	SPL.TASK FORCE /20 /2023 () //	
53	D-BLAPL/22173/2024	BARU KUMBHAR VS STATE OF ODISHA	SUSHANTA KUMAR JOSHI VS	KANTABANJI /249 /2023 () //	
54	D-BLAPL/22175/2024	SAMIR BISWAL VS STATE OF ODISHA	SUSHANTA HARICHANDAN VS	/ /0 () //	
55	D-BLAPL/22181/2024	GURU GOLORY VS STATE OF ODISHA	ABHAS MOHANTY VS	CHITRAKONDA /177 /2023 () //	
56	D-BLAPL/22183/2024	GANESH SETHI VS STATE OF ODISHA	DEBA KUMAR RATH VS	/ /0 () //	
57	D-BLAPL/22185/2024	DUDULU @ SIBABRATA SWAIN	DEBA KUMAR RATH	KHANDAGIRI P.S. /437 /2024	

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		VS	VS	()	
		STATE OF ODISHA		//	
58	D-BLAPL/22187/2024	NARESH NAG @ BUTUR	RUDRA NARAYAN PARIJA	BRAHMANITARANG /162 /2023	
		VS	VS	()	
		STATE OF ODISHA		//	
59	D-BLAPL/22188/2024	BISWAJIT MOHAPATRA	BHARAT BHUSAN ROURAY	SECTOR-3 /97 /2023	
		VS	VS	()	
		STATE OF ODISHA		//	
60	D-BLAPL/22200/2024	PAPU @ SOUBHAGYA RANJAN SINGH	DEVASHIS PANDA	MADHUPATNA /123 /2021	
		VS	VS	()	
		STATE OF ODISHA		//	
61	D-BLAPL/22207/2024	CHITTA RANJAN SAHOO @ MADHU	AJAYA KUMAR PRADHAN	SPL.TASK FORCE /11 /2023	
		VS	VS	()	
		STATE OF ODISHA		//	
62	D-BLAPL/22217/2024	DILLIP SIL	PRASANTA KUMAR NANDA	MALKANGIRI /317 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
63	D-BLAPL/22221/2024	DEV @ DEB KUMAR KOUSHALYA @ KUSULIA @ KASALI	SANJAY KUMAR BHANJADEO	AMBADOLA /200 /2023	
		VS	VS	()	
		STATE OF ODISHA		//	
64	D-BLAPL/22224/2024	AJIT NAIK	PRAVAT KUMAR MUDULI	MAHILA P.S. BUXIBAZAR /76 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
65	D-BLAPL/22225/2024	SANJEEB PANDA	RAJJEET ROY	BOLANGIR TOWN /220 /2023	
		VS	VS	()	
		STATE OF ODISHA		//	
66	D-BLAPL/22230/2024	SUBASH KUMAR SWAIN	AKSHAYA KUMAR SAHOO	KHANDAGIRI P.S. /458 /2022	
		VS	VS	()	
		STATE OF ODISHA		//	
67	D-BLAPL/22232/2024	SARAT KUMAR JENA	AKASH BHUYAN	MAHANGA /49 /2017	
		VS	VS	()	
		STATE OF ODISHA		//	
68	D-BLAPL/22233/2024	SANTOSH KUMAR KHORA @ MANIA	SANTOSH KUMAR DASH	NABARANGAPUR TOWN /386 /2022	
		VS	VS	()	

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69	D-BLAPL/22234/2024	STATE OF ODISHA CHINMAY @ CHINMAYA SAMANTRAY VS	SK. ZAFARULLA VS	// RAJGANGPUR /198 /2024 ()	
70	D-CMP/31726/2024	STATE OF ODISHA RAJALAXMI SATAPATHY VS	SRI RAJJEET ROY VS	// // ()	AOR20220001462C202400017
71	D-CMP/31747/2024	SANTOSH KUMAR PANDA BHARAT SANCHAR NIGAM LTD., BBSR VS	ASHOK KUMAR MOHANTY VS	// // ()	
72	D-CMP/31748/2024	SUBASH CHANDRA KANCHAN AJAYA KUMAR MOHANTY VS	JAGABANDHU SAHU VS	// // ()	
73	D-CMP/31800/2024	RABI NARAYAN MOHANTY KANHU CHARAN SAHU VS	SANJAY KUMAR PRADHAN VS	// // ()	
74	D-CMP/31803/2024	HADU SAHU MANDODARI SAHU VS	SANJAY KUMAR PRADHAN VS	// // ()	
75	D-CMP/31887/2024	SRIBAS PATRA SHANTILATA JENA VS	SUKANTA KUMAR NAYAK (2) VS	// // ()	
76	D-CONTAC/31899/2024	RAMA JENA DEEPAK KUMAR MOHANTY VS	SAGARIKA SAHOO VS	// // ()	
77	D-CONTC/31719/2024	ARVIND SINGH, CHIEF EXECUTIVE OFFICER, TPCODL, BBSR NIRANJAN DAS VS	ADV. VS	// // ()	
78	D-CONTC/31735/2024	SUBASH CHANDRA BISWAL, BLOCK EDUCATION OFFICER, BINJHARPUR, JAJPUR USHA RANJAN BHUYAN VS	ADV. VS	// // ()	
79	D-CONTC/31749/2024	GOURAV MOHANTY, REGIONAL PROVIDENT FUND COMMISSIONER, JANAPATH, BBSR SOBHANETRI SUNA VS	ADV. VS	// // ()	
		ANU GARG, I.A.S.		//	

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80	D-CONTC/31750/2024	TAPAN NAIK VS SUDHANSHU SEKHAR MISHRA, I.P.S	ADV. VS	// ()	
81	D-CONTC/31751/2024	PRAVAT CHANDRA PATRA VS ASWATHY S., I.A.S.	SURENDRA KUMAR SAHOO VS	// ()	
82	D-CONTC/31752/2024	SANTOSH KUMAR MOHANTY VS G.V.V. SHARMA, I.A.S., COMMISSIONER CUM SECRETARY, HIGHER EDUCATION DEPT.	SANDHYARANI PANI VS	// ()	AOR20230000010C202400093
83	D-CONTC/31759/2024	SNIGDHARANI MOHANTY VS SRIKANTA PRUSTY, DIRECTOR OF HORTICULTURE, BBSR	ADV. VS	// ()	
84	D-CONTC/31760/2024	BHAGIRATHI PRADHAN VS ASWATHY S., I.A.S.	SURENDRA KUMAR SAHOO VS	// ()	
85	D-CONTC/31768/2024	SAROJ KUMAR DAS VS ANU GARG, I.A.S.	ADV. VS	// ()	
86	D-CONTC/31769/2024	DEBABRATA NAIK VS ANU GARG, I.A.S.	ADV. VS	// ()	
87	D-CONTC/31775/2024	JYOTISHRI PAITAL VS BISHNU GOBINDA, BLOCK MISSION SHAKTI COORDINATOR CUM B.D.O, KAKATPUR	SATYA RANJAN PATI VS	// ()	
88	D-CONTC/31776/2024	BIDYADHAR PRADHAN VS ARAVIND AGRAWAL, I.A.S	ADV. VS	// ()	
89	D-CONTC/31778/2024	JUBARAJ SAMAL VS NIBEDITA PANI, O.E.S.	RAMESH CHANDRA SWAIN VS	// ()	
90	D-CONTC/31799/2024	HARAMOHAN MOHANTY VS ASWATHY S., I.A.S.	ADV. VS	// ()	
91	D-CONTC/31804/2024	BILAMA THAKURANI, JAGATSINGHPUR	ADV.	//	

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		VS	VS	()	
92	D-CONTC/31816/2024	ANUPAM SAHA, I.A.S. PABITRA SAHOO	ADV.	//	
		VS	VS	()	
93	D-CONTC/31836/2024	ANU GARG, I.A.S. SANJUKTA MOHANTY	ADV.	//	
		VS	VS	()	
94	D-CONTC/31849/2024	ASHWINI KUMAR, M.D. AND CHIEF EXECUTIVE OFFICER, UCO BANK PEDDENTI SUNDAR RAO	ADV.	//	
		VS	VS	()	
95	D-CONTC/31881/2024	SUSHANT DASH, DIRECTOR OF SECONDARY EDUCATION OF ODISHA, BBSR M/S. KALS BREWERIES PVT. LTD.	ADV.	//	
		VS	VS	()	
96	D-CONTC/31909/2024	PUSPASHREE SANDLE, O.A.S. I (JB) PROSANT KUMAR SINGH	SUSANTA KUMAR LENKA	//	
		VS	VS	()	
97	D-CONTC/31910/2024	SARATA SABAR, O.A.S. SHIBANI MANDAL	BIKRAM KESHARI SAHU	//	AOR20230001017C202400005
		VS	VS	()	
98	D-CONTC/31911/2024	RAKESH JAIN, CHIEF EXECUTIVE OFFICER DILLIP KUMAR PRADHAN	ADV.	//	
		VS	VS	()	
99	D-CRLA/22124/2024	ASWATHY S, I.A.S. MILAN PATRA @ MILAN KUMAR PATRA	BIJAYA KUMAR DASH	BOUDH /275 /2020	
		VS	VS	()	
100	D-CRLA/22129/2024	STATE OF ODISHA JAYARAJ DALABEHERA	RAVI SHANKAR SAMAL	PATTAPUR (ASKA) /34 /2021	
		VS	VS	()	
101	D-CRLA/22160/2024	STATE OF ODISHA SASUMALI SAIRAM	SOUBHAGYA KUMAR DASH	KASINAGAR /69 /2024	AOR20220001631C202400038
		VS	VS	()	
102	D-CRLA/22212/2024	STATE OF ODISHA ARU @ MANAS BHOI	RABINDRA NATH PANDA	NIMAPADA /153 /2013	
		VS	VS	()	

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103	D-CRLMA/22214/2024	STATE OF ODISHA SIDDHARTH KUMAR BISHAL VS	SATABDI SAMANTRAY VS	// JENAPUR /36 /2020 ()	
104	D-CRLMC/22059/2024	STATE OF ODISHA ARPAN KUMAR PATRA VS	ANSHUMAN RAY VS	// NAYAPALLI P.S. /582 /2023 ()	
105	D-CRLMC/22067/2024	STATE OF ODISHA JAYARAM PUJARI VS	ASHOK KUMAR JENA VS	// KORAPUT TOWN /195 /2024 ()	
106	D-CRLMC/22069/2024	STATE OF ODISHA SARASWATI SASMAL VS	S.S.RAY (2) VS	// DHARAKOT PS /14 /2023 ()	
107	D-CRLMC/22077/2024	STATE OF ODISHA JHILLY MAHAPATRA VS	PRATIK DASH VS	// /0 ()	
108	D-CRLMC/22080/2024	PRADIP KUMAR SAHOO Papu M.allik Alias Kartikeswar Mallik VS	HAREKRUSHNA DASH VS	// /0 ()	AOD2024000001C202400218
109	D-CRLMC/22097/2024	State Of Odisha Home Department CH.SANTOSH PATRO VS	PRASANTA KUMAR PANDA VS	// /0 ()	
110	D-CRLMC/22143/2024	SANTOSH KUMAR MUNI PARAMANANDA BEHERA VS	GIRISH CHANDRA SAHU VS	// KOIDA /115 /2023 ()	
111	D-CRLMC/22150/2024	STATE OF ODISHA NIRANJAN SETHY@ NIRANJAN SETHI VS	JYOTIRMAYA SAHOO VS	// /0 ()	
112	D-CRLMC/22174/2024	STATE OF ODISHA PRASANNA KUMAR SATAPATHY VS	SAMARENDRA KUMAR MOHANTY VS	// /0 ()	
113	D-CRLMC/22191/2024	BIRENDRA KUMAR BEHERA ALEKHA CHANDRA SAHOO VS	T.DHIREN KUMAR DORA VS	// PATTAMUNDAI /334 /2023 ()	
		STATE OF ODISHA		//	

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114	D-CRLMC/22197/2024	SATYANARAYAN RANA VS TAPAS KUMAR PARIDA	RASHMI REKHA PRADHAN VS	// ()	
115	D-CRLMC/22198/2024	SAHADEV SETHI VS STATE OF ODISHA	AKSHAYA KUMAR SAHOO VS	BADAGODA P.S. /138 /2015 ()	
116	D-CRLMC/22203/2024	SANJIB KUMAR ROUT VS STATE OF ODISHA	SAIBRATA RATH VS	JATNI P.S. /259 /2024 ()	
117	D-CRLMC/22220/2024	JYOTSNA RANI DASH @SMT. JYOTSHNA RANI VS PRADEEP KU DEBTA	DEEPAK RANJAN SUNDARAY VS	// ()	
118	D-CRLMC/22222/2024	PRAKASH PATRA VS STATE OF ODISHA	BIDYUTLATA MOHANTY VS	HINDOL /49 /2018 ()	
119	D-CRLMC/22223/2024	JYOTSNA RANI DASH @ SMT.JYOTSHNA RANI DASH VS LEENA DEBTA	DEEPAK RANJAN SUNDARAY VS	// ()	
120	D-CRLMC/22228/2024	PINTU RAY VS STATE OF ODISHA	SOUMYA RANJAN DAS VS	MAHILA PS,SEC-3,ROURKELA /2 /2023 ()	
121	D-CRLMC/22236/2024	MAMATA SAMANTARAY VS STATE OF ODISHA	ABHILASH MISHRA VS	KENDRAPARA SADAR /186 /2015 ()	
122	D-CRLMP/22061/2024	JAYANTA KUMAR SWAIN VS STATE OF ODISHA	RAMAKRISHNA BISOI VS	// ()	AOD20240000311C202400001
123	D-CRLMP/22063/2024	MANOJ KUMAR MALLICK VS SUSHREE SANGITA TARAI	DIPTIMAYA PATTNAIK VS	// ()	AOR20230000631C202400003
124	D-CRLMP/22068/2024	BIJAYALAXMI SETHY VS STATE OF ODISHA	MANAS PATI VS	// ()	AOR20220001535C202400021
125	D-CRLMP/22096/2024	ANIRUDHA MALIK	MANORANJAN MISHRA	// ()	

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		VS	VS	()	
		STATE OF ODISHA		//	
126	D-CRLMP/22117/2024	SURESH CHANDRA MISHRA	GYANA RANJAN MISHRA	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
127	D-CRLMP/22123/2024	ANJAN KUMAR ROUT	SANJAY KUMAR BEHERA	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
128	D-CRLMP/22180/2024	SABITA NAIK @ NAYAK	KURESH PRASAD DASH	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
129	D-CRLMP/22184/2024	SUDHAKAR SAHOO	HRUDANANDA MOHAPATRA	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
130	D-CRLMP/22194/2024	PRADEEP KUMAR ROUT	RANJIT MOHANTY	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
131	D-CRLMP/22204/2024	PURNA CHANDRA MOHAPATRA	SATYAJEET ROUT	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
132	D-CRLMP/22208/2024	BIJAYA KRUSHNA SAHOO	DEEPAK PANDA	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
133	D-CRLREV/22083/2024	SURENDRA KUMAR SAHOO	SAMARENDRA MOHANTY	/ /0	
		VS	VS	()	
		SONALI SAHOO		//	
134	D-FAO/31794/2024	SHRIRAM GENERAL INSURANCE CO.LTD.	Anupam Dash	//	
		VS	VS	()	
		JITEN@JITENDRA PRADHAN		//	
135	D-FAO/31856/2024	THE LEGAL MANAGER, NEW INDIA ASSURANCE CO.LTD.	GOLAP CHANDRA SAMANTARAY	//	AOR20220001406C202400005
		VS	VS	()	
		GOLAP BEHERA		//	
136	D-FAO/31858/2024	D.M, ORIENTAL INSURANCE CO.LTD., ANGUL	RIMJHIMBALA PATI	//	
		VS	VS	()	

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137	D-LAA/31729/2024	MADHUSUDAN SAMAL CHIEF ELECTRICAL ENGINEER,P.M,S.E.R,BHUBANESHWAR	RABINDRA KUMAR PARDHI,C.G.C	// // 0	AOR20220001391C202400010
138	D-MACA/31722/2024	VS SUBRANIMUKHI DASH BIGHNESWAR PANDA	VS PRADEEP KUMAR MISHRA	// // 0	
139	D-MACA/31734/2024	D.M., THE ORIENTAL INSURANCE CO. LTD., GANESWAR DAS	BBSR BISWAJIT MOHANTY	// // 0	
140	D-MACA/31770/2024	VS KHIROD KUMAR KAR D.M., NEW INDIA ASSURANCE COMPANY LTD.	VS RAMANI RANJAN MOHANTY	// // 0	
141	D-MACA/31797/2024	NALENDRA SABAR M/S. ORIENTAL INSURANCE COMPANY LTD., CUTTACK	PRANMOD KUMAR TRIPATHY	// // 0	
142	D-MACA/31809/2024	VS PRAVASHINI BEHERA D.M., M/S. ORIENTAL GENERAL INSURANCE CO.LTD.	SANTOSH KUMAR MOHANTY	// // 0	
143	D-MACA/31838/2024	RABI@RABINDRA KUMAR PRADHAN MINATI LENKA	KAPILA CHARAN NAYAK	// // 0	
144	D-MACA/31854/2024	VS BAURIBANDHU SAHOO B.M., SBI GENERAL INSURANCE CO.LTD., SUNDARGHATA	SOMANATH ROY	// // 0	
145	D-MATA/31827/2024	RITIK MASRA MANAS RANJAN JENAMANI	SAROJ KUMAR DASH	// // 0	
146	D-MATA/31882/2024	VS ELINA SAMAL PRAFULLA KUMAR DIP	VS SUKANTA KUMAR NAYAK (2)	// // 0	
147	D-RPFAM/31745/2024	VS SUBARNA HARIPAL @ DIP SIBANATH HARIJAN@SHIBANATH HARIJAN	VS SURYAKANTA DWIBEDI	// // 0	
		MAHADEI NAG	VS	// 0	

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148	D-RPFAM/31893/2024	PAPUN KUMAR PRADHAN@PAPUN PRADHAN VS SUSHAMA GADNAYAK@SUSAMA GARNAIK	AKSHAYA KUMAR SAHOO VS	// ()	
149	D-RSA/31817/2024	DAMODAR NAIK VS KHEDA PATRA	JYOTI RANJAN DEO VS	// ()	AOR20220001593C202400003
150	D-RSA/31905/2024	CHANDRAKALA SHAH VS BISHNU KUMAR SHAH	ANUPAM DASH VS	// ()	
151	D-RVWPET/31805/2024	YUDHISTHIRA SETHI VS STATE OF ODISHA	KHIROD KUMAR SWAIN VS	// ()	
152	D-RVWPET/31807/2024	YUDHISTHIRA SETHI VS STATE OF ODISHA	KHIROD KUMAR SWAIN VS	// ()	
153	D-RVWPET/31813/2024	BHARAT BHUSAN NAYAK VS STATE OF ODISHA	KISHORE KUMAR JENA VS	// ()	
154	D-TRP(C)/31806/2024	RASMITA DAS @ RASNA BEHERA VS LITAN KUMAR DAS	MITHUN DAS VS	// ()	
155	D-WA/31723/2024	STATE OF ODISHA VS CHIRANJIT MOHANTA	RAJANI BHUSAN MISHRA,A.G.A VS	// ()	AOR20220001513C202400630
156	D-WA/31724/2024	STATE OF ODISHA VS UDAYNATH NAYAK	RAJANI BHUSAN MISHRA,A.G.A VS	// ()	AOD20220001895C202400551
157	D-WA/31725/2024	STATE OF ODISHA VS KAMALAKANTA PRAMANIK	RAJANI BHUSAN MISHRA,A.G.A VS	// ()	AOR20220001513C202400629
158	D-WA/31727/2024	STATE OF ODISHA VS BHAJAHARI BINDHANI	RAJANI BHUSAN MISHRA, A.G.A. VS	// ()	AOR20220001513C202400628
159	D-WA/31743/2024	PADMAJA SAHOO	HARAPRASAD PANDA	//	

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		VS	VS	()	
160	D-WA/31777/2024	KANHU CHARAN PRADHAN STATE OF ODISHA	BIPLAB MOHANTY,A.G.A	//	AOD20220001895C202400552
		VS	VS	()	
161	D-WA/31783/2024	BIMAL KUMAR PATI BHAKTA PADARABINDA RATH	BHABANI SANKAR TRIPATHY (1)	//	
		VS	VS	()	
162	D-WA/31786/2024	STATE OF ODISHA DEEPAK RANJAN BEHERA	BHABANI SANKAR TRIPATHY (1)	//	
		VS	VS	()	
163	D-WA/31790/2024	STATE OF ODISHA NIMAIN CHARAN PALEI	BHABANI SANKAR TRIPATHY (1)	//	
		VS	VS	()	
164	D-WA/31793/2024	STATE OF ODISHA STATE OF ODISHA	RAJANI BHUSAN MISHRA,A.G.A	//	AOD20220001895C202400553
		VS	VS	()	
165	D-WA/31801/2024	SARAT CHANDRA ROUT STATE OF ODISHA	BIPLAB MOHANTY, A.G.A.	//	AOR20220001513C202400631
		VS	VS	()	
166	D-WA/31832/2024	GOUTAM NAIK STATE OF ODISHA	SANGRAM JENA, A.G.A.	//	AOR20220001513C202400632
		VS	VS	()	
167	D-WA/31839/2024	PREMLATA PATTANAİK STATE OF ODISHA	RAJANI BHUSAN MISHRA,A.G.A	//	AOD20220001895C202400554
		VS	VS	()	
168	D-WA/31846/2024	SAROJ KUMAR JENA BOARD OF GOVERNORS,IGIT,SARANG	NIROD KUMAR SAHU	//	
		VS	VS	()	
169	D-WA/31853/2024	PRAHALLAD BEHERA STATE OF ODISHA	SANGRAM JENA, A.G.A.	//	AOR20220001513C202400633
		VS	VS	()	
170	D-WA/31855/2024	RANGADHAR MAHALİK BOARD OF GOVERNORS	NIROD KUMAR SAHU	//	
		VS	VS	()	

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171	D-WA/31865/2024	DHARMANANDA MALLIK BOARD OF GOVERNORS VS JUDHISTHIRA ROUT	NIROD KUMAR SAHU VS	// // 0 //	
172	D-WA/31870/2024	THE BOARD OF GOVERNORS VS JAGANNATH PRASAD BEHERA	NIROD KUMAR SAHU VS	// // 0 //	
173	D-WA/31888/2024	STATE OF ODISHA VS MAHENDRA NATH BISWAL	RAJANI BHUSAN MISHRA, A.G.A. VS	// // 0 //	AOR20220001513C202400634
174	D-WA/31889/2024	STATE OF ODISHA VS RATNAKAR GURU	SANGRAM JENA, A.G.A. VS	// // 0 //	AOD20220001895C202400555
175	D-WA/31912/2024	STATE OF ODISHA VS RABINDRA KUMAR SWAIN	RAJANI BHUSAN MISHRA,A.G.A VS	// // 0 //	AOR20220001513C202400635
176	D-WA/31913/2024	STATE OF ODISHA VS GARIBA HARIJAN	BIPLAB MOHANTY,A.G.A VS	// // 0 //	AOR20220001513C202400636
177	D-WA/31914/2024	STATE OF ODISHA VS RABINARAYAN DAS	SANGRAM JENA, A.G.A. VS	// // 0 //	AOD20220001895C202400556
178	D-WP(C)/31713/2024	PRASANA KUMAR MAHAPATRA VS STATE OF ODISHA	PRADIPTA KUMAR PATTANAYAK VS	// // 0 //	
179	D-WP(C)/31714/2024	TARINI CHARAN PANDA VS STATE OF ODISHA	PRADIPTA KUMAR PATTANAYAK VS	// // 0 //	
180	D-WP(C)/31715/2024	RAMA CHANDRA DAS VS STATE OF ODISHA	PRADIPTA KUMAR PATTANAYAK VS	// // 0 //	
181	D-WP(C)/31716/2024	ASHOK KUMAR SAMAL VS STATE OF ODISHA	PRADIPTA KUMAR PATTANAYAK VS	// // 0 //	

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182	D-WP(C)/31717/2024	JAYA KUMAR BISHOYI VS STATE OF ODISHA	PRAHALLAD SAHU VS	// () //	
183	D-WP(C)/31718/2024	JAGANNATH DAS VS R.T.O.JAJPUR	DILLIP KUMAR SAHOO VS	// () //	
184	D-WP(C)/31720/2024	KASHINATH BEHERA VS STATE OF ODISHA	RAJIV KUMAR MAHANTA VS	// () //	
185	D-WP(C)/31721/2024 WP(C)/17669/2024	SHANKUNTALA ALIAS SHAKUNTALA SAHOO VS STATE OF ODISHA	SUKANTA KUMAR DALAI VS	// () //	AOD20240000306C202400002
186	D-WP(C)/31728/2024	MANGALI HANTAL VS UNION OF INDIA	GANESH PRASAD SAMAL VS	// () //	
187	D-WP(C)/31730/2024	ABADHUTA CHAMAR ALIAS ABADHUTA ROHIDAS VS STATE OF ODISHA	SANTOSH KUMAR MAHANTY VS	// () //	AOR20220001597C202400109
188	D-WP(C)/31731/2024	JAYANTA KUMAR JENA VS STATE OF ODISHA	SUKANTA KUMAR DALAI VS	// () //	AOD20240000306C202400003
189	D-WP(C)/31732/2024	HEMANTA KUMAR JENA VS STATE OF ODISHA	SUKANTA KUMAR DALAI VS	// () //	AOD20240000306C202400004
190	D-WP(C)/31733/2024	MINAMANI MALLIK VS STATE OF ODISHA	MANAS PATI VS	// () //	AOR20220001535C202400019
191	D-WP(C)/31736/2024	DEEPAK MAHAPATRA VS STATE OF ODISHA	BANSIDHAR MAHAPATRA VS	// () //	AOR20230001020C202400001
192	D-WP(C)/31737/2024	RAJESH BODDEDA VS CHAIRMAN-CUM-MANAGING DIRECTOR, MAHANADI COALFIELDS LIMITED, SAMBALPUR//	PARSURAM MOHAPATRA VS	// () //	
193	D-WP(C)/31738/2024	SURESH CHANDRA NANDA	MANOJA KUMAR KHUNTIA	//	

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		VS	VS	0	
194	D-WP(C)/31739/2024	DIRECTOR GENERAL, RAILWAY PROTECTION FORCE,NEW DELHI NAKULA CHARANA ROUT	GYANESWAR SATPATHY	//	
		VS	VS	0	
195	D-WP(C)/31740/2024	COLLECTOR-CUM-DISTRICT MAGISTRATE, BHADRAK PRAHALLAD KUANRA @ PRHALLAD	GYANESWAR SATPATHY	//	
		VS	VS	0	
196	D-WP(C)/31741/2024	COLLECTOR CUM D.M. BHADRAK DEBIDUTTA MOHANTY	BHABANI SHANKAR DASPARIDA	//	
		VS	VS	0	
197	D-WP(C)/31742/2024	STATE OF ODISHA MAMATA ROUT	MANAS PATI	//	AOR20220001535C202400020
		VS	VS	0	
		STATE OF ODISHA		//	
198	D-WP(C)/31744/2024	A. JYOTI SARAB	BIJAYA KUMAR BEHERA 1	//	
		VS	VS	0	
		THE STATE OF ODISHA		//	
199	D-WP(C)/31746/2024 WP(C)/17677/2024	AKSHYA KUMAR DAS	ASHWINI KUMAR DAS	//	
		VS	VS	0	
		STATE OF ODISHA		//	
200	D-WP(C)/31753/2024	SANTOSH KUMAR SAHU	ARUN KUMAR PATRA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
201	D-WP(C)/31754/2024	MANORANJAN SINGH	ARUN KUMAR PATRA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
202	D-WP(C)/31755/2024	ARVIND KUMAR JHA	ARUN KUMAR PATRA	//	
		VS	VS	0	
		STATE OF ORISSA		//	
203	D-WP(C)/31756/2024	SUDARSAN PUTHAL	ARUN KUMAR PATRA	//	
		VS	VS	0	
		STATE OF ORISSA		//	
204	D-WP(C)/31757/2024	STATE HEALTH FEDERATION, BBSR	SOUMYA RANJAN MOHANTY	//	
		VS	VS	0	

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205	D-WP(C)/31758/2024	STATE OF ODISHA. RABIN CHANDRA SAHU VS	SUBHENDU KUMAR DAS VS	// // 0	
206	D-WP(C)/31761/2024	STATE OF ODISHA BAIRAGI CHARAN SAHOO VS	BANSHIDHAR SATAPATHY VS	// // 0	
207	D-WP(C)/31762/2024	STATE OF ODISHA MAHENDRA KUMAR SHASINI@SASINI VS	PRAVAT KUMAR PANDA VS	// // 0	
208	D-WP(C)/31763/2024	STATE OF ODISHA AKSHYA KUMAR MAHARANA VS	PRAVAT KUMAR PANDA VS	// // 0	
209	D-WP(C)/31764/2024	STATE OF ODISHA FAKIR CHARAN KHUNTIA VS	ASIS KUMAR MAHANA VS	// // 0	
210	D-WP(C)/31765/2024	UNION OF INDIA SUKALAL GIRI VS	PRAVAT KUMAR PANDA VS	// // 0	
211	D-WP(C)/31766/2024	STATE OF ODISHA CHANDRA SEKHAR SAHU VS	PRAVAT KUMAR PANDA VS	// // 0	
212	D-WP(C)/31767/2024	STATE OF ODISHA SUSHIL KUMAR TOPPO VS	GHANASHYAM NAMTOAR VS	// // 0	
213	D-WP(C)/31771/2024	STATE OF ODISHA RAMESH YADAV VS	SUBASH CH PANI VS	// // 0	
214	D-WP(C)/31772/2024	STATE OF ODISHA PRASANTA KUMAR BEHERA VS	DEBASIS ROUT VS	// // 0	
215	D-WP(C)/31773/2024	STATE OF ODISHA ALENA PATNAIK VS UNION OF INDIA	MANMAYA KUMAR DASH VS	// // 0 //	

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216	D-WP(C)/31774/2024	CHADAN KUMAR JENA VS STATE OF ODISHA	SUBASH CHANDRA PANI VS	// 0 //	
217	D-WP(C)/31779/2024	DANIEL SABAR VS THE COLLECTOR AND D.M. GAJAPTI	MIHIR KANTA RATH VS	// 0 //	
218	D-WP(C)/31780/2024	SOUBHAGINI BISHI VS STATE OF ORISSA	AJIT KUMAR MOHANTY VS	// 0 //	
219	D-WP(C)/31781/2024	D.DHARMARAO VS STATE OF ODISHA	BONDADA PURUSHOTTAM YADAV VS	// 0 //	
220	D-WP(C)/31782/2024	RAJENDRA BAITHARU VS STATE OF ODISHA	SUJAY SHANKER SINGHDEO VS	// 0 //	AOD20230000313C202400048
221	D-WP(C)/31784/2024	PRAVAT KUMAR SATPATHY VS USHARANI SAHOO	DEBASISH PATNAIK VS	// 0 //	
222	D-WP(C)/31785/2024	M.TIRUPATI ACHARY VS STATE OF ODISHA	KRISHNA CHANDRA SAHU VS	// 0 //	
223	D-WP(C)/31787/2024	SUJATA BEHERA VS STATE OF ODISHA	KRISHNA CHANDRA SAHU VS	// 0 //	
224	D-WP(C)/31788/2024	DEEPAK KUMAR ROUSTRAY VS STATE OF ODISHA	JATINDRA KUMAR MOHAPATRA VS	// 0 //	
225	D-WP(C)/31789/2024	MAMATA KUMARI SAHU VS STATE OF ODISHA	JATINDRA KUMAR MOHAPATRA VS	// 0 //	
226	D-WP(C)/31791/2024	MAHESWAR DAS VS THE TAHASILDAR, MAHAKALPARA	LAMBODAR PRADHAN VS	// 0 //	
227	D-WP(C)/31792/2024	DEEPAK KUMAR JENA	RASHMI KANTA ACHARYA	//	

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		VS	VS	0	
228	D-WP(C)/31795/2024	APPELLATE AUTHORITY CUM SUPERINTENDING ENGINEER ,JAJPUR ROJALIN PRADHAN	BISWAMBAR MOHANTY	//	
		VS	VS	0	
229	D-WP(C)/31796/2024	STATE OF ODISHA LAXMINARAYAN MISHRA	SUBHADUTTA ROURAY	//	
		VS	VS	0	
230	D-WP(C)/31798/2024	STATE OF ODISHA GAGAN BIHARI PATTNAYAK	SARATHI JYOTI MOHANTY	//	
		VS	VS	0	
231	D-WP(C)/31802/2024	THE COLLECTOR-CUM-DISTRICT MAGISTRATE, KHURDA BRAJABANDHU SAMAL	SUBRAT KUMAR KAR	//	
		VS	VS	0	
232	D-WP(C)/31808/2024	STATE OF ODISHA AJAYA KUMAR GADANAYAK	SIBANARAYAN BISWAL	//	
		VS	VS	0	
233	D-WP(C)/31810/2024	STATE OF ODISHA RAMESH CHANDRA SING	PITAMBAR PANDA	//	
		VS	VS	0	
234	D-WP(C)/31811/2024	STATE OF ODISHA SUBHASHMITA NATH	PRAFULLA KUMAR MOHAPATRA	//	
		VS	VS	0	
235	D-WP(C)/31812/2024	STATE OF ODISHA KUSHA KUMAR NAYAK	DINESH CHANDRA RAY	//	
		VS	VS	0	
236	D-WP(C)/31814/2024	STATE OF ODISHA RITA MISHRA	BIRANCHI KUMAR JENA	//	
		VS	VS	0	
237	D-WP(C)/31815/2024	STATE OF ODISHA SATYABANDHU DAS	PITAMBAR PANDA	//	
		VS	VS	0	
238	D-WP(C)/31818/2024	STATE OF ODISHA TAPAS KUMAR DAS	KSHIROD KUMAR SAHOO	//	
		VS	VS	0	

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239	D-WP(C)/31819/2024	STATE OF ODISHA MAMATA MISHRA VS	BIRANCHI KUMAR JENA VS	// // 0	
240	D-WP(C)/31820/2024	STATE OF ODISHA PITAMBER MISHRA VS	TRILOCHAN PANIGRAHI VS	// // 0	
241	D-WP(C)/31821/2024	ADDL.SUB-COLLECTOR(SETTLEMENT AND CONSOLIDATION)BHUBANESWAR SANJAY KUMAR RAY VS	HIMANSU SEKHAR DEO VS	// // 0	
242	D-WP(C)/31822/2024	COLLECTOR, JAJPUR PRAKASH CHANDRA MOHANTY VS	MAHENDRA KUMAR SAHOO VS	// // 0	
243	D-WP(C)/31823/2024	STATE OF ODISHA BAIDHAR BEHERA VS	AMIYA KUMAR MOHANTY VS	// // 0	
244	D-WP(C)/31824/2024	BASANTI SINGH SIMANCHALA MISHRA VS	ARUN KUMAR ROUT VS	// // 0	AOR20220002173C202400002
245	D-WP(C)/31825/2024	STATE OF ODISHA DHAMARA MARINE PRIMARY FISHERMAN CO-OPERATIVE SOCIETY VS	GOPINATH MISHRA VS	// // 0	
246	D-WP(C)/31826/2024	STATE OF ODISHA SUSHIL KUMAR NAYAK VS	ANKITA MUKHERJI VS	// // 0	
247	D-WP(C)/31828/2024	STATE OF ODISHA RINA RANI MANDAL VS	GOPINATH MISHRA VS	// // 0	
248	D-WP(C)/31829/2024	ASST.SETTLEMENT OFFICER, JEYPORE SANI NAIK VS	BIJAY KUMAR MOHANTY VS	// // 0	
249	D-WP(C)/31830/2024	STATE OF ODISHA KHURDA SCHOOL OF NURSING, KHURDA VS	DEVI PRASAD DASH VS	// // 0	
		STATE OF ODISHA		//	

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250	D-WP(C)/31831/2024	CHANDRAMANI MOHAPATRA VS	SATYABRATA MOHANTY VS	// ()	
251	D-WP(C)/31833/2024	CHAIRMAN AND MANAGING DIRECTOR, BHARAT PETROLEUM CORPORATION LTD., MAHARASTRA DIVYAJYOTI BAIDIKA SEVA SANSTHANA,GANJAM IPSIT AUROBINDO ACHARYA VS	VS	// ()	
252	D-WP(C)/31834/2024	STATE OF ODISHA ASHOK KUMAR BEHERA VS	KSHIROD KUMAR SAHOO VS	// ()	AOR20220001352C202400040
253	D-WP(C)/31835/2024	ASSESSING OFFICER, ASSESSMENT UNIT OF NATIONAL FACELESS ASSESSMENT CENTRE,NEW DELHI PADMAN RANA@ KUMBHAR VS	MANORANJAN MUDULI VS	// ()	
254	D-WP(C)/31837/2024	PURNIMA RANA ATC TELECOM INFRASTRUCTURE PVT. LTD. VS	SAMARENDRA KUMAR MOHANTY VS	// ()	
255	D-WP(C)/31840/2024	THE DIRECTOR GENERAL, PRASAR BHARTI (AIR RESOURCES), AKASH BHAWAN, NEW DELHI BANITA ROUT VS	CHANDAN MISHRA VS	// ()	
256	D-WP(C)/31841/2024	R.T.O.CUTTACK ATASH KUMAR SAHU VS	LALITENDU BHUYAN VS	// ()	
257	D-WP(C)/31843/2024	AUTHORISED OFFICER ,INDIAN OVERSEAS BANK,REGIONAL OFFICE ,BHUBANESWAR MRUTYUNJAYA PANDA VS	CHANDAN MISHRA VS	// ()	
258	D-WP(C)/31844/2024	R.T.O.CUTTACK AJAY PARAMANIK VS	CHANDAN MISHRA VS	// ()	
259	D-WP(C)/31845/2024	R.T.O. CUTTACK NIRUPAMA SAHOO VS	SAHASRA JYOTI NANDA VS	// ()	
260	D-WP(C)/31847/2024	UNION OF INDIA RAJENDRA PRASAD JENA VS	TRILOCHAN PANIGRAHI VS	// ()	
261	D-WP(C)/31848/2024	PRINCIPAL, CHRISTIAN MEDICAL COLLEGE DEBENDRA MALLICK	GYANENDRA CHANDRA SWAIN	//	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	0	
262	D-WP(C)/31850/2024	COLLECTOR, BHADRAK NARAYAN NAIK	KRUSHNA CHANDRA DASH	//	
		VS	VS	0	
263	D-WP(C)/31851/2024	STATE OF ODISHA LAXMAN KUMAR NAYAK	SATYANARAYAN MISHRA	//	
		VS	VS	0	
264	D-WP(C)/31852/2024	STATE OF ODISHA BALARAM BEHERA	PRAFULLA CHANDRA DAS	//	
		VS	VS	0	
265	D-WP(C)/31857/2024	STATE OF ODISHA UDAYANATH SWAIN	AVIJIT MISHRA	//	
		VS	VS	0	
266	D-WP(C)/31859/2024	STATE OF ODISHA MAA MANSHA DEVI ALLOYS (P) LTD	CHINMAYA KUMAR NAYAK	//	
		VS	VS	0	
267	D-WP(C)/31860/2024	STATE OF ODISHA DEBARAJA BEHERA	SHIB SHANKAR MOHANTY	//	
		VS	VS	0	
268	D-WP(C)/31862/2024	UNION BANK OF INDIA MANORAMA MOHANTY	PITABMAR BEHERA	//	AOR20220003697C202400008
		VS	VS	0	
269	D-WP(C)/31863/2024	STATE OF ODISHA NAYANI PRADHAN	Byomokesh Sahoo	//	
		VS	VS	0	
270	D-WP(C)/31864/2024	STATE OF ODISHA M/S. KVK INFRA PRIVATE LTD, HYDERABAD	ARJUN SYAL	//	
		VS	VS	0	
271	D-WP(C)/31866/2024	MICRO SMALL ENTERPRISE FACILITATION COUNCIL ODISHA, CUTTACK SUSHAMA KUJUR	SANKARACHARYA CHOUDHURY	//	
		VS	VS	0	
272	D-WP(C)/31867/2024	STATE OF ODISHA DEBI PPRASAD MOHANTY	SAIBRATA RATH	//	
		VS	VS	0	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
273	D-WP(C)/31868/2024	STATE OF ODISHA DR.LACHHAMAN BAG VS	DR. BINODA KUMAR MISHRA VS	// // 0	
274	D-WP(C)/31869/2024	STATE OF ODISHA RUPSING TIRIYA VS	K.K.SWAIN VS	// // 0	
275	D-WP(C)/31871/2024	STATE OF ODISHA PATITAPABAN TRIPATHY VS	K.K.SWAIN VS	// // 0	
276	D-WP(C)/31873/2024	STATE OF ODISHA PUNA GHADEI VS	SUKANTA KUMAR NAYAK (2) VS	// // 0	
277	D-WP(C)/31874/2024	STATE OF ODISHA PRAVAKAR MALIK VS	K.K.SWAIN VS	// // 0	
278	D-WP(C)/31875/2024	STATE OF ODISHA SAJUN KISHOR SAMAL VS	KUNAL KUMAR SWAIN VS	// // 0	
279	D-WP(C)/31876/2024	STATE OF ODISHA MURALIDHAR SA VS	K.K.SWAIN VS	// // 0	
280	D-WP(C)/31877/2024	STATE OF ODISHA SOMANATH ROUT VS	ABHISHEK MOHANTY VS	// // 0	
281	D-WP(C)/31878/2024	STATE OF ODISHA SAROJA KANTA MOHAPATRA VS	AJAYA KUMAR MOHARANA VS	// // 0	
282	D-WP(C)/31879/2024	UNION OF INDIA M/S NANDA INFRA CONSTRUCTION PVT.LTD , ANUGUL	KUMAL BEHARI PANDA VS	// // 0	
283	D-WP(C)/31880/2024	STATE OF ODISHA SURJIIT KUMAR GIRI VS	TRILOCHAN PANIGRAHI VS	// // 0	
		THE SECY OF TECHNICAL EDUCATION AND TRAINING ORISSA, BBSR		//	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
284	D-WP(C)/31883/2024	ARATI NALINI SWAIN VS STATE OF ODISHA	MOHIT MOHANTY VS	// 0 //	
285	D-WP(C)/31884/2024	SATYA RANJAN SAHOO VS THE SUB COLLECTOR, DHENKANAL	AMIT PRASAD BOSE VS	// 0 //	
286	D-WP(C)/31886/2024	SIBA PRASAD MOHANTY VS STATE OF ODISHA	MOHIT MOHANTY VS	// 0 //	
287	D-WP(C)/31890/2024	SATYA RANJAN SAHOO VS THE SUB COLLECTOR, DHENKANAL	AMIT PRASAD BOSE VS	// 0 //	
288	D-WP(C)/31891/2024	ASHUTOSH PATTNAIK VS SUPRIYA PATTANAIAK	KAKRUNAKAR RATH VS	// 0 //	
289	D-WP(C)/31892/2024	RAJENDRA PATRA VS CHIEF COMNR. OF CT AND GST, CUTTACK	PRANAYA KISHORE HARICHANDAN VS	// 0 //	
290	D-WP(C)/31894/2024	BIJAN KUMAR BEHERA VS STATE OF ODISHA	SRIDHAR RATH VS	// 0 //	
291	D-WP(C)/31895/2024	PARBATI NAYAK VS STATE OF ODISHA	ABHILASH MISHRA VS	// 0 //	
292	D-WP(C)/31896/2024	ROSHAN KUMAR MEHER VS STATE OF ODISHA	SOUMIK SPANDAN TRIPATHY VS	// 0 //	
293	D-WP(C)/31897/2024	SIEMS COLLEGE OF NURSING VS STATE OF ODISHA	PARSURAM DAS VS	// 0 //	
294	D-WP(C)/31898/2024	GURUKUL INSTITUTE OF MEDICAL SCIENCES, SUNDERGARH VS STATE OF ODISHA	DEBENDRA TRIPATHY VS	// 0 //	
295	D-WP(C)/31900/2024	SATYA RANJAN SAHOO	AMIT PRASAD BOSE	//	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	()	
296	D-WP(C)/31901/2024	THE SUB COLLECTOR, DHENKANAL ADMINISTRATOR SOUTHCO UTILITY, GANJAM	ASUTOSH MOHANTY	//	
		VS	VS	()	
297	D-WP(C)/31902/2024	UNION OF INDIA KALAM COLLEGE OF NURSING, GANJAM	PARSURAM DAS	//	
		VS	VS	()	
298	D-WP(C)/31903/2024	STATE OF ODISHA PURNA CHANDRA SAMAL	AMBIKA PRASAD RAY	//	
		VS	VS	()	
299	D-WP(C)/31904/2024	STATE OF ODISHA HEMANTA KUMAR ROUT	SARAT CHANDRA DASH	//	
		VS	VS	()	
300	D-WP(C)/31906/2024	STATE OF ODISHA BHAGYALAXMI MOHANTY	BASUDEV BARIK	//	
		VS	VS	()	
301	D-WP(C)/31907/2024	STATE OF ODISHA SUBRATA KUMAR MOHANTY @ MAHAPATRA	BHABANI SANKAR TRIPATHY (1)	//	
		VS	VS	()	
302	D-WP(C)/31908/2024	MUGDHA DASH BHARATI COLLEGE OF NURSING, MAYURBHANJ	LAXMIKANTA MOHANTY	//	
		VS	VS	()	
303	D-WPCRL/22114/2024	STATE OF ODISHA BABAN DAS	ANUPAM RATH	//0	
		VS	VS	()	
304	D-ABLAPL/22057/2024	STATE OF ODISHA LITU @ PRADIPTA MAHANTA	RAMANI KANTA PATTANAIK	//	BADMAL /222 /2021
		VS	VS	()	
305	D-ABLAPL/22058/2024	STATE OF ODISHA BIJAYA KUMAR DEHURI	ARIJEET MISHRA	//	KALIAPANI /97 /2024
		VS	VS	()	
306	D-ABLAPL/22060/2024	STATE OF ODISHA RITIKA MISHRA	ARIJEET MISHRA	//	BHANJPUR /183 /2024
		VS	VS	()	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
307	D-ABLAPL/22062/2024	STATE OF ODISHA ARJUN NAYAK VS	SURESH KUMAR JENA VS	// DHARMASALA /570 /2024 ()	
308	D-ABLAPL/22064/2024	STATE OF ODISHA RAJENDRA NATH VS	LAXMINARAYAN PATEL VS	// BASUDEVPUR /535 /2024 ()	
309	D-ABLAPL/22065/2024	STATE OF ODISHA GOPAL CHAKRABARTY VS	RAKESH KUMAR MALLICK VS	// BADAGODA P.S. /275 /2024 ()	
310	D-ABLAPL/22066/2024	STATE OF ODISHA SUBRAT KUMAR DAS VS	ABESH KAMAL VS	// GHATAGAON /275 /2024 ()	
311	D-ABLAPL/22071/2024	STATE OF ODISHA HARISH CHANDRA SAHU VS	BIJAYA KUMAR BEHERA 1 VS	// BINJHARPUR /425 /2024 ()	
312	D-ABLAPL/22072/2024	STATE OF ODISHA SIBA PRASAD NAIK VS	MOHENDRA KUMAR MOHAPATRO VS	// KOMNA PS /147 /2024 ()	
313	D-ABLAPL/22074/2024	STATE OF ODISHA SANJIT KUMAR SAHOO VS	MOHENDRA KUMAR MOHAPATRO VS	// KISHORENAGAR (ANUGUL) /82 /2023 ()	
314	D-ABLAPL/22078/2024	STATE OF ODISHA CHHAYA NAIK VS	ANITA SAHOO VS	// KHANDAPARA /168 /2024 ()	
315	D-ABLAPL/22081/2024	STATE OF ODISHA SK SABUDDHIN @ SK SABUDIN @ MALAYA @ MUNSK. VS	SK. ZAFARULLA VS	// SPL.TASK FORCE /14 /2022 ()	
316	D-ABLAPL/22084/2024	STATE OF ODISHA DURGAMADHAB PANIGRAHI VS	RAJENDRA NARAYAN ROUT VS	// SHERAGADA /263 /2024 ()	AOR20220001558C202400107
317	D-ABLAPL/22086/2024	STATE OF ODISHA BHAGABAN DAS @ BAYA VS	BIDYALOK MOHAPATRA VS	// TIHIDI /101 /2023 ()	
		STATE OF ODISHA		//	

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318	D-ABLAPL/22087/2024	BHAGABAN DAS @ BAYA VS STATE OF ODISHA	BIDYALOK MOHAPATRA VS	TIHIDI /195 /2023 () //	
319	D-ABLAPL/22088/2024	BHRAMARBAR SAHU VS STATE OF ODISHA	RAJENDRA NARAYAN ROUT VS	SORO /648 /2024 () //	AOR20220001558C202400106
320	D-ABLAPL/22089/2024	DASARATHA JENA VS STATE OF ODISHA	KHAGESWAR BEHERA VS	TIHIDI /320 /2024 () //	
321	D-ABLAPL/22091/2024	JUGAL KISHOR SAHU VS STATE OF ODISHA	BIKASH KUMAR DASH VS	RAIRAKHOL /183 /2024 () //	
322	D-ABLAPL/22092/2024	NABA @ NABA KISHORE NAIK VS STATE OF ODISHA	MANAS KUMAR CHAND VS	LINGARAJ P.S. /4 /1998 () //	AOR20220001618C202400182
323	D-ABLAPL/22094/2024	KISHORE KUMAR MAHALIK VS STATE OF ODISHA	Lokanath Pal VS	JALESWAR /210 /2024 () //	AOR20220002449C202400003
324	D-ABLAPL/22095/2024	SRIKANT @ UMESH CHANDRA JENA VS STATE OF ODISHA	ANUGRAHA NARAYAN SAMANTRAY VS	GONDIA /191 /2024 () //	
325	D-ABLAPL/22098/2024	LIPUN MOHANTY VS STATE OF ODISHA	PANCHANAN PANIGRAHI VS	KANIHA /258 /2024 () //	AOD20240000001C202400219
326	D-ABLAPL/22099/2024	BARADA PRASAD JYOTIRANJAN VS STATE OF ODISHA	ANUGRAHA NARAYAN SAMANTRAY VS	MARINE PS JATADHARI MUHAN /47 /2024 () //	
327	D-ABLAPL/22101/2024	NARMADA SAHOO VS STATE OF ODISHA	ASHOK KUMAR SAHOO VS	NIKIRAI /359 /2023 () //	
328	D-ABLAPL/22102/2024	S K RIAZUDDIN VS STATE OF ODISHA	DINESH RAY VS	BIRIDI PS /217 /2024 () //	
329	D-ABLAPL/22103/2024	BASANTA MOHANTY	AMULYA RATNA PANDA	DHARAKOT PS /302 /2022	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	()	
		STATE OF ODISHA		//	
330	D-ABLAPL/22104/2024	SANJAY NAYAK @ SANJAY KUMAR NAYAK	AMULYA RATNA PANDA	BALASORE SADAR /289 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
331	D-ABLAPL/22108/2024	BIJAYA KUMAR DALEI	SATYAJEET ROUT	PURI TOWN /268 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
332	D-ABLAPL/22109/2024	JYOTIRAJ BEHERA @ JYOTI BADATYA @ BEHERA	SANJAY KUMAR PRADHAN	JARADA /28 /2020	
		VS	VS	()	
		STATE OF ODISHA		//	
333	D-ABLAPL/22115/2024	MUKESH SAHU	DIPTIREKHA NANDA	JHARSUGUDA /227 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
334	D-ABLAPL/22116/2024	SUSHANTA KUMAR BARIK	JAGABANDHU SAHU	SAMBALPUR VIGILANCE /18 /2023	
		VS	VS	()	
		STATE OF ODISHA(VIG.)		//	
335	D-ABLAPL/22119/2024	RAGHUNATH SAHU	AKSHAYA KUMAR SAHOO	NAWAPARA /130 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
336	D-ABLAPL/22121/2024	RAGHUNATH SAHU	AKSHAYA KUMAR SAHOO	NAWAPARA /129 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
337	D-ABLAPL/22126/2024	YUSUF KHAN	JYANANANDA PANDA	KANPUR /67 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
338	D-ABLAPL/22132/2024	CHETABANI DAS	BHABANI SHANKAR DASPARIDA	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
339	D-ABLAPL/22134/2024	SARAT KUMAR PRADHAN	RABINDRA PRASAD PATNAIK	CUTTACK VIGILANCE /9 /2024	AOD20230000619C202400004
		VS	VS	()	
		STATE OF ODISHA		//	
340	D-ABLAPL/22139/2024	KAJAL MALLIK	AKSHAYA KUMAR SAHOO	BALICHANDRAPUR /185 /2024	
		VS	VS	()	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
341	D-ABLAPL/22142/2024	STATE OF ODISHA DHANESWAR NAYAK VS	LINGARAJ SARANGI VS	// BANARAPAL /289 /2024 ()	
342	D-ABLAPL/22144/2024	STATE OF ODISHA. KARAM CHAND RANABIJULI @ KARAMACHAND RANABIJULI	ANUBIRMA YAYA SAHOO VS	// BALUGAON P.S. /178 /2024 ()	
343	D-ABLAPL/22145/2024	STATE OF ODISHA ADITYA PRATAP SINGH VS	JNYANANANDA PANDA VS	// BHAWANIPATNA TOWN /284 /2024 ()	
344	D-ABLAPL/22146/2024	STATE OF ODISHA KARAM CHAND RANABIJULI @ KARAMACHAND RANABIJULI	ANUBIRMA YAYA SAHOO VS	// BALUGAON P.S. /179 /2024 ()	
345	D-ABLAPL/22147/2024	STATE OF ODISHA PINKUN PARIDA VS	PURNA CHANDRA MISHRA VS	// DELANGA /272 /2024 ()	
346	D-ABLAPL/22152/2024	STATE OF ODISHA SAMIT KARUAN VS	JNYANANANDA PANDA VS	// BHAWANIPATNA TOWN /1 /2022 ()	
347	D-ABLAPL/22153/2024	STATE OF ODISHA ABHIMANYU GURU VS	SURYAKANTA DWIBEDI VS	// CHANDAPUR /106 /2024 ()	
348	D-ABLAPL/22155/2024	STATE OF ODISHA BICHITRANANDA MALLICK @ MALIK VS	PRAMODA KUMAR MISHRA VS	// AUL /86 /2024 ()	
349	D-ABLAPL/22156/2024	STATE OF ODISHA KEDARNATH NAYAK VS	SURYAKANTA DWIBEDI VS	// RANPUR /256 /2024 ()	
350	D-ABLAPL/22157/2024	STATE OF ODISHA SOHEDA BIBI VS	PARTHA SARATHI DAS VS	// KHURDA MODEL /269 /2024 ()	AOD20240000362C202400006
351	D-ABLAPL/22166/2024	STATE OF ODISHA BIJAY KANDI VS STATE OF ODISHA	SAMBEET PATTANAYAK VS	// KUMBHARAPARA /75 /2024 () //	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
352	D-ABLAPL/22167/2024	SWADHIN MALLICK VS STATE OF ODISHA	SATYA RANJAN MULIA VS	SALIPUR /299 /2024 () //	
353	D-ABLAPL/22169/2024	BUDU GOUDA VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	DIGAPAHANDI /272 /2024 () //	
354	D-ABLAPL/22176/2024	K.LACHHANA @ LACHENA VS STATE OF ODISHA	RAKESH KUMAR NAYAK VS	BADAGODA P.S. /494 /2023 () //	
355	D-ABLAPL/22177/2024	KUNJA BIHARI PRADHAN VS STATE OF ODISHA	SUSHANTA HARICHANDAN VS	CHANDANPUR /142 /2024 () //	
356	D-ABLAPL/22178/2024	CHANDRABHANU SINGH VS STATE OF ODISHA	BYOMAKESH TRIPATHY VS	//0 () //	
357	D-ABLAPL/22179/2024	BIKASH THAPA VS STATE OF ODISHA	PRASANTA KUMAR ROUTRAY VS	BARGARH /419 /2024 () //	AOD20240000391C202400020
358	D-ABLAPL/22182/2024	DIPAK RANJAN PANDA VS STATE OF ODISHA	BYOMAKESH TRIPATHY VS	Bamapada (Industrial Area) /104 /2024 () //	
359	D-ABLAPL/22186/2024	AMRUT DANSENA @ DANSANA VS STATE OF ODISHA	BHARAT BHUSAN ROUTRAY VS	//0 () //	
360	D-ABLAPL/22189/2024	C. MATHAVAN VS STATE OF ODISHA	BIDESH RANJAN BEHERA VS	PARADEEP /177 /2024 () //	
361	D-ABLAPL/22190/2024	SUBHAM SHARMA VS STATE OF ODISHA	SATYAJIT MOHANTY VS	RENGALI (SAMBALPUR) /114 /2024 () //	
362	D-ABLAPL/22192/2024	SUDAM BARIK VS STATE OF ODISHA	BHARAT BHUSAN ROUTRAY VS	BIJEPUR /232 /2024 () //	
363	D-ABLAPL/22193/2024	SAHADEV SAMAL	KHUSBU PANIGRAHI	//0	AOR20220002787C202400081

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
375	D-ABLAPL/22215/2024	STATE OF ODISHA DOLAGOBINDA DALAI VS	AMLAN MOHANTY VS	// KUAKHIA /136 /2024 ()	
376	D-ABLAPL/22216/2024	STATE OF ODISHA KANCHARANA ESWAR RAO @ K ESWAR RAO VS	HAREKRUSHNA DASH VS	// GURANDI /74 /2024 ()	AOD20240000001C202400221
377	D-ABLAPL/22218/2024	STATE OF ODISHA TRILOCHAN BARIK VS	BINAYA KUMAR MOHANTY VS	// JAGATSINGPUR /662 /2024 ()	
378	D-ABLAPL/22219/2024	STATE OF ODISHA RAMAKANTA NAYAK VS	MALAYA KUMAR SWAIN VS	// PIRAHAT P.S /79 /2023 ()	
379	D-ABLAPL/22226/2024	STATE OF ODISHA SAGAR SAHOO VS	IPSIT AUROBINDO ACHARYA VS	// //0 ()	
380	D-ABLAPL/22227/2024	STATE OF ODISHA RABINDRA PARIDA VS	SAMARESH PATNAIK VS	// KUJANGA /352 /2024 ()	
381	D-ABLAPL/22229/2024	STATE OF ODISHA MADHABANANDA PARIDA VS	SAMARESH PATNAIK VS	// ERASAMA /324 /2024 ()	
382	D-ABLAPL/22231/2024	STATE OF ODISHA DIBYA LOCHAN @ BATI BARAD @ BATU @ BARAL VS	RABINDRA NATH PANDA VS	// BAIDESWAR /11 /2014 ()	
383	D-ABLAPL/22235/2024	STATE OF ODISHA SUNIL VERMA VS	LALIT KUMAR MAHARANA VS	// CHOUDWAR /368 /2024 ()	
		STATE OF ODISHA		//	

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MISC CASES FILED on :24/07/2024

SL. NO.	FILING NO CASE NO	NAME OF PETNR./APPEL NAME OF O.P./APPEL	COUNSEL FOR PETNR./APPEL COUNSEL FOR O.P. PETNR./APPEL	E-FILING NO IA NO
1	D-GUAP/11469/2024 GUAP/5/2024	MULIA MOHARANA MP	ASHOK DAS	15/2024
2	D-ARBA/31842/2024 ARBA/ /	COMPETENT AUTHORITY AND LAND ACQUISITION OFFICER, PURI MP		15/2024
3	D-ARBA/31861/2024 ARBA/ /	COMPETENT AUTHORITY AND LAND ACQUISITION OFFICER, PURI MP		16/2024
4	D-ARBA/31872/2024 ARBA/ /	COMPETENT AUTHORITY AND LAND ACQUISITION OFFICER, PURI MP		17/2024
5	D-ARBA/31885/2024 ARBA/ /	COMPETENT AUTHORITY AND LAND ACQUISITION OFFICER, PURI MP		18/2024
6	D-CRP/9/2022 CRP/9/2022	M/S. SREE MAJHI GOURI MODERN RICE MP	SHANTI PRAKASH MOHANTY	47/2024
7	D-MSA/30347/2024 MSA/ /	ORISSA MILLENNIUM EDUCATION TRUST MP	GOURI MOHAN RATH	76/2024
8	D-OTAPL/30385/2024 OTAPL/ /	COMMISSIONER OF CUSTOMS,(PREVENTIVE),BIRBAHA MP	DEBENDRA KANHWARAPATHY,SR.S.C	83/2024
9	D-OTAPL/30449/2024 OTAPL/ /	COMMISSIONER OF CUSTOMS(PREVENTIVE) MP	DESHAR KANTI SATAPATHY,SR.ST. COUNSEL,GST	84/2024
10	D-JCRLA/153/2023 JCRLA/153/2023	LALINDRA ORAM MP	ADV.	119/2024
11	D-CRLMP/22063/2024 CRLMP/ /	MANOJ KUMAR MALLICK MP	DIPTIMAYA PATTNAIK	172/2024
12	D-TRP(C)/31806/2024 TRP(C)/ /	RASMITA DAS @ RASNA BEHERA MP	MITHUN DAS	199/2024
13	D-TRP(C)/317/2023 TRP(C)/317/2023	JHARANA PATEL MP		200/2024
14	D-LAA/100/2018 LAA/100/2018	SACHALA BEHERA MP	M/S.C.R.DAS	255/2024
15	D-LAA/31729/2024 LAA/ /	CHIEF ELECTRICAL ENGINEER,P.M,S,E.R, MP	BHRENDRES KUMAR PARDHI,C.G.C	256/2024
16	D-LAA/6072/2024 LAA/5/2024	SPECIAL LAND ACQUISITION OFFICER, MP	NUSAPADAAMBHU MISHRA,A.S.C	257/2024
17	D-LAA/6072/2024 LAA/5/2024	SPECIAL LAND ACQUISITION OFFICER, MP	NUSAPADAAMBHU MISHRA,A.S.C	258/2024
18	D-LAA/31729/2024 LAA/ /	CHIEF ELECTRICAL ENGINEER,P.M,S,E.R, MP	BHRENDRES KUMAR PARDHI,C.G.C	258/2024
19	D-LAA/6072/2024 LAA/5/2024	SPECIAL LAND ACQUISITION OFFICER, MP	NUSAPADAAMBHU MISHRA,A.S.C	259/2024
20	D-LAA/6049/2024 LAA/4/2024	SPECIAL LAND ACQUISITION OFFICER, MP	NUSAPADAAMBHU MISHRA,A.S.C	260/2024
21	D-LAA/6049/2024 LAA/4/2024	SPECIAL LAND ACQUISITION OFFICER, MP	NUSAPADAAMBHU MISHRA,A.S.C	261/2024
22	D-LAA/6049/2024 LAA/4/2024	SPECIAL LAND ACQUISITION OFFICER, MP	NUSAPADAAMBHU MISHRA,A.S.C	262/2024
23	D-CMAPL/26171/2024 CMAPL/ /	BRAJABANDHU PARIDA MP	ADV.	296/2024
24	D-CMAPL/26416/2024 CMAPL/ /	MIHIR RANJAN SARAN MP	ADV.	297/2024
25	D-CMAPL/27427/2024 CMAPL/ /	NIRANJAN NAIK MP	BUDHIRAM DAS	298/2024
26	D-MATA/31029/2024	SANGITA MISHRA	TANMAY MISHRA	

	MATA/ /	MP		321/2024
27	D-MATA/31882/2024	PRAFULLA KUMAR DIP	SUKANTA KUMAR NAYAK (2)	
	MATA/ /	MP		322/2024
28	D-RPFAM/31745/2024	SIBANATH HARIJAN@SHIBANATH HARIJAN	ANRYAKANTA DWIBEDI	
	RPFAM/ /	MP		323/2024
29	D-RPFAM/31745/2024	SIBANATH HARIJAN@SHIBANATH HARIJAN	ANRYAKANTA DWIBEDI	
	RPFAM/ /	MP		324/2024
30	D-RPFAM/31893/2024	PAPUN KUMAR PRADHAN@PAPUN PRADHAN	AKSHAYA KUMAR SAHOO	
	RPFAM/ /	MP		325/2024
31	D-RPFAM/31008/2024	KABIRANJAN NAYAK	DEBASIS TRIPATHY	
	RPFAM/ /	MP		326/2024
32	D-CONTC/3559/2024	JAYANTA KUMAR MAITRA	TRILOCHAN PANIGRAHI,S MISHRA,P.K BEHERA	
	CONTC/785/2024	MP		379/2024
33	D-CONTC/9381/2023	BANSIDHAR MUDULI		
	CONTC/9381/2023	MP		380/2024
34	D-FAO/14714/2024	DIVL. MANATER, NEW INDIA ASSURANCE CO.LTD.	MODEBASISH PATNAIK, S DAS	
	FAO/163/2024	MP		590/2024
35	D-FAO/29543/2024	MANAGER, LEGAL M/S. RELLIANCE GI CO	G.P.DDTTA	
	FAO/ /	MP		591/2024
36	D-FAO/29548/2024	MANAGER, LEGAL M/S. RELLIANCE GI CO	G.P.DDTTA	
	FAO/ /	MP		592/2024
37	D-FAO/29547/2024	MANAGER, LEGAL M/S. RELLIANCE GI CO	G.P.DDTTA	
	FAO/ /	MP		593/2024
38	D-FAO/29548/2024	MANAGER, LEGAL M/S. RELLIANCE GI CO	G.P.DDTTA	
	FAO/ /	MP		594/2024
39	D-FAO/23512/2024	D.M, M/S. ORIENTAL INSURANCE CO L.T.	DADAM ALI KHAN	
	FAO/243/2024	MP		595/2024
40	D-FAO/14680/2024	M/S. BAJAJ ALLIANZ GENERAL INSURANCE CO	ANAND DASH	
	FAO/172/2024	MP		596/2024
41	D-FAO/14698/2024	M/S. BAJAJ ALLIANZ GENERAL INSURANCE CO	ANAND DASH	
	FAO/173/2024	MP		597/2024
42	D-FAO/31496/2024	D.M., M/S. NATIONAL INSURANCE CO.LTD.	SUBRAT KTRIPATHY	
	FAO/ /	MP		598/2024
43	D-FAO/31858/2024	D.M, ORIENTAL INSURANCE CO.LTD., AN	GULHIMBALA PATI	
	FAO/ /	MP		599/2024
44	D-FAO/445/2018	STATE OF ODISA	SR.S.C.(S AND ME)	
	FAO/445/2018	MP		600/2024
45	D-FAO/31856/2024	THE LEGAL MANAGER, NEW INDIA ASSURANCE CO	CHANDRA SAMANTARAY	
	FAO/ /	MP		601/2024
46	D-FAO/31856/2024	THE LEGAL MANAGER, NEW INDIA ASSURANCE CO	CHANDRA SAMANTARAY	
	FAO/ /	MP		602/2024
47	D-FAO/31856/2024	THE LEGAL MANAGER, NEW INDIA ASSURANCE CO	CHANDRA SAMANTARAY	
	FAO/ /	MP		603/2024
48	D-CRLREV/22083/2024	SURENDRA KUMAR SAHOO	SAMARENDRA MOHANTY	
	CRLREV/ /	MP		616/2024
49	D-CRLREV/15076/2024	NAKULA BENIA	BIKRAM CHANDRA GHADEI	
	CRLREV/286/2024	MP		617/2024
50	D-CRLREV/22052/2024	CHANDRAKANTA JENA	MANAS KUMAR CHAND	
	CRLREV/ /	MP		618/2024
51	D-CRLREV/22052/2024	CHANDRAKANTA JENA	MANAS KUMAR CHAND	
	CRLREV/ /	MP		619/2024
52	D-RSA/505/2023	G. LACHHIAMA	SULOCHANA PATRO	
	RSA/505/2023	MP		842/2024
53	D-RSA/505/2023	G. LACHHIAMA	SULOCHANA PATRO	
	RSA/505/2023	MP		843/2024
54	D-RSA/505/2023	G. LACHHIAMA	SULOCHANA PATRO	
	RSA/505/2023	MP		844/2024
55	D-RSA/165/2002	GOLAP @ GOLAPI DEI	M/S. A.K.MISHRA, D.K.PANDA	
	RSA/165/2002	MP		845/2024
56	D-RSA/31905/2024	CHANDRAKALA SHAH	ANUPAM DASH	
	RSA/ /	MP		846/2024
57	D-CMP/31748/2024	AJAYA KUMAR MOHANTY	JAGABANDHU SAHU	
	CMP/ /	MP		846/2024

58	D-CMP/31747/2024 CMP/ /	BHARAT SANCHAR NIGAM LTD., BBSR MP	ASHOK KUMAR MOHANTY	847/2024
59	D-CMP/31800/2024 CMP/ /	KANHU CHARAN SAHU MP	SANJAY KUMAR PRADHAN	848/2024
60	D-CMP/31803/2024 CMP/ /	MANDODARI SAHU MP	SANJAY KUMAR PRADHAN	849/2024
61	D-CMP/31887/2024 CMP/ /	SHANTILATA JENA MP	SUKANTA KUMAR NAYAK (2)	850/2024
62	D-CMP/31726/2024 CMP/ /	RAJALAXMI SATAPATHY MP	SRI RAJEET ROY	851/2024
63	D-BLAPL/12398/2023 BLAPL/12398/2023	KRUSHNA CHANDRA SETHI MP	BHARATI DASH	902/2024
64	D-BLAPL/14996/2024 BLAPL/5155/2024	SANTOSH KUMAR BISWAL MP	AMITAV TRIPATHY	903/2024
65	D-BLAPL/14169/2023 BLAPL/14169/2023	SK. MUSTAQ HOSSAIN MP		904/2024
66	D-BLAPL/5789/2022 BLAPL/5789/2022	ALOK KUMAR MP	DALIRANI BEHURAY	905/2024
67	D-BLAPL/5798/2022 BLAPL/5798/2022	ALOK KUMAR MP	DALIRANI BEHURAY	906/2024
68	D-BLAPL/19520/2024 BLAPL/6731/2024	KRISHNA SUNA @ KARAN MP		907/2024
69	D-BLAPL/16958/2024 BLAPL/5806/2024	SIBU DAS @ SIBA PRASAD DAS MP	BISHNU PRASAD PRADHAN	908/2024
70	D-BLAPL/17014/2024 BLAPL/6043/2024	SIBU DAS @ SIBA PRASAD DAS MP	BISHNU PRASAD PRADHAN	909/2024
71	D-BLAPL/9702/2024 BLAPL/3212/2024	BASANTI MONDAL MP	BISHNU PRASAD PRADHAN	910/2024
72	D-BLAPL/14265/2023 BLAPL/14265/2023	PRASANTA KUMAR PANDA MP	SANJIB KUMAR BHANJADEO	911/2024
73	D-BLAPL/15472/2024 BLAPL/6041/2024	GUNJAN MAHADEO ADSUL MP	AMIT BISWAL	912/2024
74	D-ABLAPL/19258/2019 ABLAPL/19258/2019	NAGEN PRADHAN MP	MOHENDRA KUMAR MOHAPATRO	1384/2024
75	D-ABLAPL/13084/2024 ABLAPL/4950/2024	PINTU SAHOO MP	MANAS KUMAR CHAND	1385/2024
76	D-ABLAPL/17082/2024 ABLAPL/5969/2024	KALU CHARAN PANIGRAHI MP		1386/2024
77	D-ABLAPL/13988/2024 ABLAPL/5066/2024	SRIMANTA TANTY @ CHHOTU @ HAPPY MP		1387/2024
78	D-ABLAPL/8411/2023 ABLAPL/8411/2023	BACHAN NAIK MP	PRAKASH CHANDRA MISHRA	1388/2024
79	D-ABLAPL/17782/2024 ABLAPL/6228/2024	JOGENDRA SETHI MP		1389/2024
80	D-ABLAPL/16182/2024 ABLAPL/5613/2024	K.SAMEER KUMAR JADAB MP		1390/2024
81	D-ABLAPL/12219/2024 ABLAPL/4306/2024	RAGHUNATH SAHA @ SHAH MP		1391/2024
82	D-ABLAPL/17174/2024 ABLAPL/6340/2024	PRAKASH KUMAR SAHOO MP		1392/2024
83	D-ABLAPL/17754/2024 ABLAPL/6219/2024	MUTU TANDI MP		1393/2024
84	D-ABLAPL/17639/2024 ABLAPL/6747/2024	MANMATH MOHAPATRA @ MANMATH MAHAPATRA MP		1394/2024
85	D-ABLAPL/11803/2024 ABLAPL/4264/2024	HEMANTA SAHU @ HEMANTA KUMAR SANKAR MP	ANUDEBA BEHERA	1395/2024
86	D-ABLAPL/11332/2023 ABLAPL/11332/2023	DR. DEBASHISH DASH MP		1396/2024
87	D-ABLAPL/9866/2019 ABLAPL/9866/2019	SANKAR PRADHAN MP		1397/2024
88	D-ABLAPL/8718/2024 ABLAPL/3251/2024	RADHA RAPTAN MP	SANJAYA KUMAR PATRI	1398/2024
89	D-MACA/31722/2024	BIGHNESWAR PANDA	PRADEEP KUMAR MISHRA	

	MACA/ /	MP		1659/2024
90	D-MACA/31722/2024	BIGHNESWAR PANDA	PRADEEP KUMAR MISHRA	
	MACA/ /	MP		1660/2024
91	D-MACA/31734/2024	GANESWAR DAS	BISWAJIT MOHANTY	
	MACA/ /	MP		1661/2024
92	D-MACA/31024/2024	SUNIL MOHANTY	KAPILA CHARAN NAYAK	
	MACA/ /	MP		1662/2024
93	D-MACA/31024/2024	SUNIL MOHANTY	KAPILA CHARAN NAYAK	
	MACA/ /	MP		1663/2024
94	D-MACA/31022/2024	CHAITANYA MOHANTY	KAPILA CHARAN NAYAK	
	MACA/ /	MP		1664/2024
95	D-MACA/31022/2024	CHAITANYA MOHANTY	KAPILA CHARAN NAYAK	
	MACA/ /	MP		1665/2024
96	D-MACA/30182/2024	NATIONAL INSURANCE CO. LT.D.	SUBRAT SATPATHY	
	MACA/ /	MP		1666/2024
97	D-MACA/27276/2024	DIVISIONAL MANAGER, ORIENTAL INSURANCE COMPANY LTD		
	MACA/ /	MP		1667/2024
98	D-MACA/14729/2024	SBI GENERAL INSURANCE CO. L.T.D.	G.P.DUTTA	
	MACA/303/2024	MP		1668/2024
99	D-MACA/27280/2024	THE BRANCH MANAGER,MAGMA HID GENERAL INSURANCE COMPANY LTD		
	MACA/ /	MP		1669/2024
100	D-MACA/26972/2024	NATIONAL INSURANCE COMPANY LTD.,	PRADYUMN KUMAR TRIPATHY	
	MACA/ /	MP		1670/2024
101	D-MACA/31797/2024	M/S. ORIENTAL INSURANCE COMPANY LTD	PRADYUMN KUMAR TRIPATHY	
	MACA/ /	MP		1671/2024
102	D-MACA/31797/2024	M/S. ORIENTAL INSURANCE COMPANY LTD	PRADYUMN KUMAR TRIPATHY	
	MACA/ /	MP		1672/2024
103	D-MACA/31809/2024	D.M., M/S. ORIENTAL GENERAL INSURANCE CO. LTD.	SANTOSH KUMAR MOHANTY	
	MACA/ /	MP		1673/2024
104	D-MACA/31809/2024	D.M., M/S. ORIENTAL GENERAL INSURANCE CO. LTD.	SANTOSH KUMAR MOHANTY	
	MACA/ /	MP		1674/2024
105	D-MACA/31854/2024	B.M., SBI GENERAL INSURANCE CO.LTD.,	SOMNATH ROY	
	MACA/ /	MP		1675/2024
106	D-CRLA/1299/2023	PRAVAT KUMAR MOHARANA	PUSPAMITRA MOHAPATRA, RAMESH CHANDRA MOHARANA, A.K.M	
	CRLA/1299/2023	MP		1817/2024
107	D-CRLA/741/2011	PARSURAM KISAN	M/S.SANJEEV UDAGATA	
	CRLA/741/2011	MP		1818/2024
108	D-CRLA/17585/2024	JHUNUBALA PRADHAN	SATYABRATA MOHANTY (1)	
	CRLA/593/2024	MP		1819/2024
109	D-CRLA/22124/2024	MILAN PATRA @ MILAN KUMAR PATRA	BIJAYA KUMAR DASH	
	CRLA/ /	MP		1820/2024
110	D-CRLA/22124/2024	MILAN PATRA @ MILAN KUMAR PATRA	BIJAYA KUMAR DASH	
	CRLA/ /	MP		1821/2024
111	D-CRLA/22129/2024	JAYARAJ DALABEHERA	RAVI SHANKAR SAMAL	
	CRLA/ /	MP		1822/2024
112	D-CRLA/22129/2024	JAYARAJ DALABEHERA	RAVI SHANKAR SAMAL	
	CRLA/ /	MP		1823/2024
113	D-CRLA/22129/2024	JAYARAJ DALABEHERA	RAVI SHANKAR SAMAL	
	CRLA/ /	MP		1824/2024
114	D-CRLA/21954/2024	DEBASISH MANDAL	DEEPAK KU SAHOO	
	CRLA/ /	MP		1825/2024
115	D-CRLA/21954/2024	DEBASISH MANDAL	DEEPAK KU SAHOO	
	CRLA/ /	MP		1826/2024
116	D-CRLA/15957/2024	T.P.MURALI RAJU	TUKUNA KUMAR MISHRA	
	CRLA/544/2024	MP		1827/2024
117	D-CRLA/957/2023	D.KAMARAJU @ DANA KAMARAJU BURM	SUBIR PALIT	
	CRLA/957/2023	MP		1828/2024
118	D-CRLA/780/2018	S.DAMBA DORA	SURAJ MOHANTY, M/S. N.N.MOHAPATRA,G.B.MISHRA,P.K.ROUT, BI	
	CRLA/780/2018	MP		1829/2024
119	D-CRLA/949/2023	P.KAMA RAJU REDDY	AKASH BHUYAN	
	CRLA/949/2023	MP		1830/2024
120	D-CRLA/949/2023	P.KAMA RAJU REDDY	AKASH BHUYAN	
	CRLA/949/2023	MP		1831/2024

121	D-CRLA/949/2023 CRLA/949/2023	P.KAMA RAJU REDDY MP	AKASH BHUYAN	1832/2024
122	D-CRLA/22212/2024 CRLA/ /	ARU @ MANAS BHOI MP	RABINDRA NATH PANDA	1833/2024
123	D-CRLA/22212/2024 CRLA/ /	ARU @ MANAS BHOI MP	RABINDRA NATH PANDA	1834/2024
124	D-CRLA/22212/2024 CRLA/ /	ARU @ MANAS BHOI MP	RABINDRA NATH PANDA	1835/2024
125	D-CRLA/550/2007 CRLA/550/2007	SARAT CH.GIRI MP	M/S.D.NAYAK	1836/2024
126	D-CRLMC/22059/2024 CRLMC/ /	ARPAN KUMAR PATRA MP	ANSHUMAN RAY	1937/2024
127	D-CRLMC/20105/2024 CRLMC/2568/2024	KUMAR RAGHVENDRA SINGH MP	PRANAB KUMAR GHOSE	1938/2024
128	D-CRLMC/22067/2024 CRLMC/ /	JAYARAM PUJARI MP	ASHOK KUMAR JENA	1939/2024
129	D-CRLMC/22054/2024 CRLMC/ /	BHUGENDRA KUMAR RATH MP	PANCHANAN PANIGRAHI	1940/2024
130	D-CRLMC/22069/2024 CRLMC/ /	SARASWATI SASMAL MP	S.S.RAY (2)	1941/2024
131	D-CRLMC/18755/2024 CRLMC/2456/2024	BENIYAMOHAN BERRO@BENIYAMOHAN MP	BHUB BISWAL	1942/2024
132	D-CRLMC/22097/2024 CRLMC/ /	CH.SANTOSH PATRO MP	PRASANTA KUMAR PANDA	1943/2024
133	D-CRLMC/18398/2024 CRLMC/2366/2024	IRFAN KHAN MP		1944/2024
134	D-CRLMC/11158/2024 CRLMC/1413/2024	GAJI @ KAILASH BALABANTARAY MP		1945/2024
135	D-CRLMC/12975/2024 CRLMC/1712/2024	GANESH MOHAPATRA MP	RABINDRA KUMAR LENKA	1946/2024
136	D-CRLMC/22174/2024 CRLMC/ /	PRASANNA KUMAR SATAPATHY MP	SAMARENDRA KUMAR MOHANTY	1947/2024
137	D-CRLMC/22191/2024 CRLMC/ /	ALEKHA CHANDRA SAHOO MP	T.DHIREN KUMAR DORA	1948/2024
138	D-CRLMC/22197/2024 CRLMC/ /	SATYANARAYAN RANA MP	RASHMI REKHA PRADHAN	1949/2024
139	D-CRLMC/22198/2024 CRLMC/ /	SAHADEV SETHI MP	AKSHAYA KUMAR SAHOO	1950/2024
140	D-CRLMC/22203/2024 CRLMC/ /	SANJIB KUMAR ROUT MP	SAIBRATA RATH	1951/2024
141	D-CRLMC/22220/2024 CRLMC/ /	JYOTSNA RANI DASH @SMT. JYOTSHNA MP	DEEPAK RANJAN SUNDARAY	1952/2024
142	D-CRLMC/22223/2024 CRLMC/ /	JYOTSNA RANI DASH @ SMT.JYOTSHNA MP	DEEPAK RANJAN SUNDARAY	1953/2024
143	D-CRLMC/22174/2024 CRLMC/ /	PRASANNA KUMAR SATAPATHY MP	SAMARENDRA KUMAR MOHANTY	1954/2024
144	D-CRLMC/22228/2024 CRLMC/ /	PINTU RAY MP	SOUMYA RANJAN DAS	1955/2024
145	D-CRLMC/22236/2024 CRLMC/ /	MAMATA SAMANTARAY MP	ABHILASH MISHRA	1956/2024
146	D-WA/31639/2024 WA/ /	STATE OF ODISHA MP	DEBASIS MOHAPATRA(ASC)	5488/2024
147	D-WA/31639/2024 WA/ /	STATE OF ODISHA MP	DEBASIS MOHAPATRA(ASC)	5489/2024
148	D-WA/31520/2024 WA/ /	STATE OF ODISHA MP	PRADEEP KUMAR ROUT A.G.A.	5490/2024
149	D-WA/31723/2024 WA/ /	STATE OF ODISHA MP	RAJANI BHUSAN MISHRA,A.G.A	5491/2024
150	D-WA/31723/2024 WA/ /	STATE OF ODISHA MP	RAJANI BHUSAN MISHRA,A.G.A	5492/2024
151	D-WA/31520/2024 WA/ /	STATE OF ODISHA MP	PRADEEP KUMAR ROUT A.G.A.	5493/2024
152	D-WA/31723/2024	STATE OF ODISHA	RAJANI BHUSAN MISHRA,A.G.A	

	WA/ /	MP		5494/2024
153	D-WA/31520/2024	STATE OF ODISHA	PRADEEP KUMAR ROUT A.G.A.	
	WA/ /	MP		5495/2024
154	D-WA/31641/2024	STATE OF ODISHA	SANGRAM JENA(AGA)	
	WA/ /	MP		5496/2024
155	D-WA/31641/2024	STATE OF ODISHA	SANGRAM JENA(AGA)	
	WA/ /	MP		5497/2024
156	D-WA/31641/2024	STATE OF ODISHA	SANGRAM JENA(AGA)	
	WA/ /	MP		5498/2024
157	D-WA/31555/2024	STATE OF ODISHA	PRADEEP KUMAR ROUT, A.G.A	
	WA/ /	MP		5499/2024
158	D-WA/30994/2024	LABA KUMAR RATH	DILLIP KUMAR MOHAPATRA	
	WA/ /	MP		5500/2024
159	D-WA/31555/2024	STATE OF ODISHA	PRADEEP KUMAR ROUT, A.G.A	
	WA/ /	MP		5501/2024
160	D-WA/31555/2024	STATE OF ODISHA	PRADEEP KUMAR ROUT, A.G.A	
	WA/ /	MP		5502/2024
161	D-WA/31643/2024	STATE OF ODISHA	SAROJA KANTA SAMAL(AGA)	
	WA/ /	MP		5503/2024
162	D-WA/31643/2024	STATE OF ODISHA	SAROJA KANTA SAMAL(AGA)	
	WA/ /	MP		5504/2024
163	D-WA/31643/2024	STATE OF ODISHA	SAROJA KANTA SAMAL(AGA)	
	WA/ /	MP		5505/2024
164	D-WA/31646/2024	STATE OF ODISHA	SANGRAM JENA(AGA)	
	WA/ /	MP		5506/2024
165	D-WA/31646/2024	STATE OF ODISHA	SANGRAM JENA(AGA)	
	WA/ /	MP		5507/2024
166	D-WA/31646/2024	STATE OF ODISHA	SANGRAM JENA(AGA)	
	WA/ /	MP		5508/2024
167	D-WA/31647/2024	STATE OF ODISHA	AMIYA KUMAR MISHRA(AGA)	
	WA/ /	MP		5509/2024
168	D-WA/31724/2024	STATE OF ODISHA	RAJANI BHUSAN MISHRA,A.G.A	
	WA/ /	MP		5510/2024
169	D-WA/31647/2024	STATE OF ODISHA	AMIYA KUMAR MISHRA(AGA)	
	WA/ /	MP		5511/2024
170	D-WA/31724/2024	STATE OF ODISHA	RAJANI BHUSAN MISHRA,A.G.A	
	WA/ /	MP		5512/2024
171	D-WA/31647/2024	STATE OF ODISHA	AMIYA KUMAR MISHRA(AGA)	
	WA/ /	MP		5513/2024
172	D-WA/31724/2024	STATE OF ODISHA	RAJANI BHUSAN MISHRA,A.G.A	
	WA/ /	MP		5514/2024
173	D-WA/31743/2024	PADMAJA SAHOO	HARAPRASAD PANDA	
	WA/ /	MP		5515/2024
174	D-WA/31556/2024	STATE OF ODISHA	SUVASHISH PATTANAİK, A.G.A	
	WA/ /	MP		5516/2024
175	D-WA/31556/2024	STATE OF ODISHA	SUVASHISH PATTANAİK, A.G.A	
	WA/ /	MP		5517/2024
176	D-WA/31727/2024	STATE OF ODISHA	RAJANI BHUSAN MISHRA, A.G.A.	
	WA/ /	MP		5518/2024
177	D-WA/31556/2024	STATE OF ODISHA	SUVASHISH PATTANAİK, A.G.A	
	WA/ /	MP		5519/2024
178	D-WA/31727/2024	STATE OF ODISHA	RAJANI BHUSAN MISHRA, A.G.A.	
	WA/ /	MP		5520/2024
179	D-WA/31725/2024	STATE OF ODISHA	RAJANI BHUSAN MISHRA,A.G.A	
	WA/ /	MP		5521/2024
180	D-WA/31725/2024	STATE OF ODISHA	RAJANI BHUSAN MISHRA,A.G.A	
	WA/ /	MP		5522/2024
181	D-WA/31727/2024	STATE OF ODISHA	RAJANI BHUSAN MISHRA, A.G.A.	
	WA/ /	MP		5523/2024
182	D-WA/31725/2024	STATE OF ODISHA	RAJANI BHUSAN MISHRA,A.G.A	
	WA/ /	MP		5524/2024
183	D-WA/31521/2024	STATE OF ODISHA	PRADEEP KUMAR ROUT A.G.A.	
	WA/ /	MP		5525/2024

184	D-WA/31521/2024 WA/ /	STATE OF ODISHA MP	PRADEEP KUMAR ROUT A.G.A.	5526/2024
185	D-WA/31522/2024 WA/ /	STATE OF ODISHA MP	PRADEEP KUMAR ROUT, A.G.A.	5527/2024
186	D-WA/31522/2024 WA/ /	STATE OF ODISHA MP	PRADEEP KUMAR ROUT, A.G.A.	5528/2024
187	D-WA/31522/2024 WA/ /	STATE OF ODISHA MP	PRADEEP KUMAR ROUT, A.G.A.	5529/2024
188	D-WA/31557/2024 WA/ /	STATE OF ODISHA MP	DEBASIS MOHAPATRA, ASC	5530/2024
189	D-WA/31557/2024 WA/ /	STATE OF ODISHA MP	DEBASIS MOHAPATRA, ASC	5531/2024
190	D-WA/31557/2024 WA/ /	STATE OF ODISHA MP	DEBASIS MOHAPATRA, ASC	5532/2024
191	D-WA/31523/2024 WA/ /	STATE OF ODISHA MP	PRADEEP KUMAR ROUT, A.G.A.	5533/2024
192	D-WA/31523/2024 WA/ /	STATE OF ODISHA MP	PRADEEP KUMAR ROUT, A.G.A.	5534/2024
193	D-WA/31523/2024 WA/ /	STATE OF ODISHA MP	PRADEEP KUMAR ROUT, A.G.A.	5535/2024
194	D-WA/31559/2024 WA/ /	STATE OF ODISHA MP	PRADEEP KUMAR ROUT, A.G.A	5536/2024
195	D-WA/31559/2024 WA/ /	STATE OF ODISHA MP	PRADEEP KUMAR ROUT, A.G.A	5537/2024
196	D-WA/31559/2024 WA/ /	STATE OF ODISHA MP	PRADEEP KUMAR ROUT, A.G.A	5538/2024
197	D-WA/2686/2023 WA/2686/2023	NAREN KUMAR SAHOO MP	NAREN KUMAR SAHOO (In Person)	5539/2024
198	D-WA/31524/2024 WA/ /	STATE OF ODISHA MP	PRADEEP KUMAR ROUT A.G.A.	5540/2024
199	D-WA/31524/2024 WA/ /	STATE OF ODISHA MP	PRADEEP KUMAR ROUT A.G.A.	5541/2024
200	D-WA/31524/2024 WA/ /	STATE OF ODISHA MP	PRADEEP KUMAR ROUT A.G.A.	5542/2024
201	D-WA/31777/2024 WA/ /	STATE OF ODISHA MP	BIPLAB MOHANTY,A.G.A	5543/2024
202	D-WA/31777/2024 WA/ /	STATE OF ODISHA MP	BIPLAB MOHANTY,A.G.A	5544/2024
203	D-WA/31777/2024 WA/ /	STATE OF ODISHA MP	BIPLAB MOHANTY,A.G.A	5545/2024
204	D-WA/31783/2024 WA/ /	BHAKTA PADARABINDA RATH MP	BHABANI SANKAR TRIPATHY (1)	5546/2024
205	D-WA/31560/2024 WA/ /	STATE OF ODISHA MP	PRADEEP KUMAR ROUT, A.G.A	5547/2024
206	D-WA/31560/2024 WA/ /	STATE OF ODISHA MP	PRADEEP KUMAR ROUT, A.G.A	5548/2024
207	D-WA/31560/2024 WA/ /	STATE OF ODISHA MP	PRADEEP KUMAR ROUT, A.G.A	5549/2024
208	D-WA/31786/2024 WA/ /	DEEPAK RANJAN BEHERA MP	BHABANI SANKAR TRIPATHY (1)	5550/2024
209	D-WA/31790/2024 WA/ /	NIMAIN CHARAN PALEI MP	BHABANI SANKAR TRIPATHY (1)	5551/2024
210	D-WA/31561/2024 WA/ /	STATE OF OTHER MP	PRADEEP KUMAR ROUT, A.G.A	5552/2024
211	D-WA/31561/2024 WA/ /	STATE OF OTHER MP	PRADEEP KUMAR ROUT, A.G.A	5553/2024
212	D-WA/31561/2024 WA/ /	STATE OF OTHER MP	PRADEEP KUMAR ROUT, A.G.A	5554/2024
213	D-WA/31801/2024 WA/ /	STATE OF ODISHA MP	BIPLAB MOHANTY, A.G.A.	5555/2024
214	D-WA/31801/2024 WA/ /	STATE OF ODISHA MP	BIPLAB MOHANTY, A.G.A.	5556/2024
215	D-WA/31801/2024	STATE OF ODISHA	BIPLAB MOHANTY, A.G.A.	

	WA/ /	MP		5557/2024
216	D-WA/31525/2024	STATE OF ODISHA	PRADEEP KUMAR ROUT	
	WA/ /	MP		5558/2024
217	D-WA/31525/2024	STATE OF ODISHA	PRADEEP KUMAR ROUT	
	WA/ /	MP		5559/2024
218	D-WA/31525/2024	STATE OF ODISHA	PRADEEP KUMAR ROUT	
	WA/ /	MP		5560/2024
219	D-WA/31793/2024	STATE OF ODISHA	RAJANI BHUSAN MISHRA,A.G.A	
	WA/ /	MP		5561/2024
220	D-WA/31793/2024	STATE OF ODISHA	RAJANI BHUSAN MISHRA,A.G.A	
	WA/ /	MP		5562/2024
221	D-WA/31793/2024	STATE OF ODISHA	RAJANI BHUSAN MISHRA,A.G.A	
	WA/ /	MP		5563/2024
222	D-WA/31832/2024	STATE OF ODISHA	SANGRAM JENA, A.G.A.	
	WA/ /	MP		5564/2024
223	D-WA/31832/2024	STATE OF ODISHA	SANGRAM JENA, A.G.A.	
	WA/ /	MP		5565/2024
224	D-WA/31832/2024	STATE OF ODISHA	SANGRAM JENA, A.G.A.	
	WA/ /	MP		5566/2024
225	D-WA/31839/2024	STATE OF ODISHA	RAJANI BHUSAN MISHRA,A.G.A	
	WA/ /	MP		5567/2024
226	D-WA/31839/2024	STATE OF ODISHA	RAJANI BHUSAN MISHRA,A.G.A	
	WA/ /	MP		5568/2024
227	D-WA/31846/2024	BOARD OF GOVERNORS,IGIT,SARANG	NIROD KUMAR SAHU	
	WA/ /	MP		5569/2024
228	D-WA/31839/2024	STATE OF ODISHA	RAJANI BHUSAN MISHRA,A.G.A	
	WA/ /	MP		5570/2024
229	D-WA/31846/2024	BOARD OF GOVERNORS,IGIT,SARANG	NIROD KUMAR SAHU	
	WA/ /	MP		5571/2024
230	D-WA/31855/2024	BOARD OF GOVERNORS	NIROD KUMAR SAHU	
	WA/ /	MP		5572/2024
231	D-WA/31865/2024	BOARD OF GOVERNORS	NIROD KUMAR SAHU	
	WA/ /	MP		5573/2024
232	D-WA/31853/2024	STATE OF ODISHA	SANGRAM JENA, A.G.A.	
	WA/ /	MP		5574/2024
233	D-WA/31853/2024	STATE OF ODISHA	SANGRAM JENA, A.G.A.	
	WA/ /	MP		5575/2024
234	D-WA/31853/2024	STATE OF ODISHA	SANGRAM JENA, A.G.A.	
	WA/ /	MP		5576/2024
235	D-WA/31888/2024	STATE OF ODISHA	RAJANI BHUSAN MISHRA, A.G.A.	
	WA/ /	MP		5577/2024
236	D-WA/31888/2024	STATE OF ODISHA	RAJANI BHUSAN MISHRA, A.G.A.	
	WA/ /	MP		5578/2024
237	D-WA/31888/2024	STATE OF ODISHA	RAJANI BHUSAN MISHRA, A.G.A.	
	WA/ /	MP		5579/2024
238	D-WA/30302/2024	DEBASIS MOHAPATRA	DEBASIS TRIPATHY	
	WA/1969/2024	MP		5580/2024
239	D-WA/31889/2024	STATE OF ODISHA	SANGRAM JENA, A.G.A.	
	WA/ /	MP		5581/2024
240	D-WA/31889/2024	STATE OF ODISHA	SANGRAM JENA, A.G.A.	
	WA/ /	MP		5582/2024
241	D-WA/31889/2024	STATE OF ODISHA	SANGRAM JENA, A.G.A.	
	WA/ /	MP		5583/2024
242	D-WA/31870/2024	THE BOARD OF GOVERNORS	NIROD KUMAR SAHU	
	WA/ /	MP		5584/2024
243	D-WA/31912/2024	STATE OF ODISHA	RAJANI BHUSAN MISHRA,A.G.A	
	WA/ /	MP		5585/2024
244	D-WA/31912/2024	STATE OF ODISHA	RAJANI BHUSAN MISHRA,A.G.A	
	WA/ /	MP		5586/2024
245	D-WA/31912/2024	STATE OF ODISHA	RAJANI BHUSAN MISHRA,A.G.A	
	WA/ /	MP		5587/2024
246	D-WA/31913/2024	STATE OF ODISHA	BIPLAB MOHANTY,A.G.A	
	WA/ /	MP		5588/2024

247	D-WA/31913/2024 WA/ /	STATE OF ODISHA MP	BIPLAB MOHANTY,A.G.A	5589/2024
248	D-WA/31913/2024 WA/ /	STATE OF ODISHA MP	BIPLAB MOHANTY,A.G.A	5590/2024
249	D-WA/31914/2024 WA/ /	STATE OF ODISHA MP	SANGRAM JENA, A.G.A.	5591/2024
250	D-WA/31914/2024 WA/ /	STATE OF ODISHA MP	SANGRAM JENA, A.G.A.	5592/2024
251	D-WA/31914/2024 WA/ /	STATE OF ODISHA MP	SANGRAM JENA, A.G.A.	5593/2024
252	D-WP(C)/17382/2020 WP(C)/17382/2020	M/S GBS COAL CARRIERS PVT. LTD. MP	PRASENJEET MOHAPATRA	9578/2024
253	D-WP(C)/17336/2020 WP(C)/17336/2020	M/s VASUNDHARA COAL CARRIES PVT. LTD. MP	PRASENJEET MOHAPATRA	9579/2024
254	D-WP(C)/31721/2024 WP(C)/17669/2024	SHANKUNTALA ALIAS SHAKUNTALA SASTI MP	SUKANTA KUMAR DALAI	9580/2024
255	D-WP(C)/31731/2024 WP(C)/ /	JAYANTA KUMAR JENA MP	SUKANTA KUMAR DALAI	9581/2024
256	D-WP(C)/31732/2024 WP(C)/ /	HEMANTA KUMAR JENA MP	SUKANTA KUMAR DALAI	9582/2024
257	D-WP(C)/26336/2024 WP(C)/ /	SUBASH CHANDRA PANDA MP	TASKEEN QAMAR	9583/2024
258	D-WP(C)/31746/2024 WP(C)/17677/2024	AKSHYA KUMAR DAS MP	ASHWINI KUMAR DAS	9584/2024
259	D-WP(C)/20664/2024 WP(C)/11988/2024	URMILA BEHERA MP	NIRANJAN LENKA	9585/2024
260	D-WP(C)/19619/2022 WP(C)/19619/2022	DR. PURNA CHANDRA MISHRA MP	SUBHASREE MOHANTY	9586/2024
261	D-WP(C)/10110/2023 WP(C)/10110/2023	GEETANJALI DIGAL MP		9587/2024
262	D-WP(C)/31753/2024 WP(C)/ /	SANTOSH KUMAR SAHU MP	ARUN KUMAR PATRA	9588/2024
263	D-WP(C)/31755/2024 WP(C)/ /	ARVIND KUMAR JHA MP	ARUN KUMAR PATRA	9589/2024
264	D-WP(C)/31754/2024 WP(C)/ /	MANORANJAN SINGH MP	ARUN KUMAR PATRA	9590/2024
265	D-WP(C)/31756/2024 WP(C)/ /	SUDARSAN PUTHAL MP	ARUN KUMAR PATRA	9591/2024
266	D-WP(C)/31757/2024 WP(C)/ /	STATE HEALTH FEDERATION, BBSR MP	SOUMYA RANJAN MOHANTY	9592/2024
267	D-WP(C)/1067/2024 WP(C)/650/2024	RAJKISHORE NAYAK MP	BIJAYA KUMAR BEHERA 1	9593/2024
268	D-WP(C)/1064/2024 WP(C)/707/2024	PRABODH KUMAR SAMAL MP	BIJAYA KUMAR BEHERA 1	9594/2024
269	D-WP(C)/31429/2024 WP(C)/17680/2024	M/S. KAMESWARI ENTERPRISES, SUNDARGARH MP	PRAVAT KUMAR NAYAK	9595/2024
270	D-WP(C)/31432/2024 WP(C)/17679/2024	M/S. AUM ASSOCIATES, SUNDARGARH MP	PRAVAT KUMAR NAYAK	9596/2024
271	D-WP(C)/18827/2020 WP(C)/18827/2020	M/S. MALA ROY MP		9597/2024
272	D-WP(C)/31780/2024 WP(C)/ /	SOUBHAGINI BISHI MP	AJIT KUMAR MOHANTY	9598/2024
273	D-WP(C)/31784/2024 WP(C)/ /	PRAVAT KUMAR SATPATHY MP	DEBASISH PATNAIK	9599/2024
274	D-WP(C)/31792/2024 WP(C)/ /	DEEPAK KUMAR JENA MP	RASHMI KANTA ACHARYA	9600/2024
275	D-WP(C)/7843/2024 WP(C)/3888/2024	VA TECH WABAG LTD., CHENNAI MP	SOUMYA MISHRA	9601/2024
276	D-WP(C)/32538/2023 WP(C)/32538/2023	KARTIKESWAR DASH MP	ALOK KUMAR PANDA	9602/2024
277	D-WP(C)/30932/2024 WP(C)/17643/2024	SWETA SAHU MP	PITAMBAR ACHARYA	9603/2024
278	D-WP(C)/30934/2024	DUKHABANDHU PRADHAN	PITAMBAR ACHARYA	

	WP(C)/17646/2024	MP		9604/2024
279	D-WP(C)/30935/2024	PINKY MODI	PITAMBAR ACHARYA	
	WP(C)/17650/2024	MP		9605/2024
280	D-WP(C)/31808/2024	AJAYA KUMAR GADANAYAK	SIBANARAYAN BISWAL	
	WP(C)/ /	MP		9606/2024
281	D-WP(C)/43142/2023	SK. MANGATA	SOUMYA MISHRA	
	WP(C)/43142/2023	MP		9607/2024
282	D-WP(C)/13030/2023	SANDIP MISHRA	BUDHADEV ROUSTRAY, SRINIBASH SATAPATHY	
	WP(C)/13030/2023	MP		9608/2024
283	D-WP(C)/17154/2023	M/S BIMALA FILLING STATION, CUTTACKANKITA MUKHERJI		
	WP(C)/17154/2023	MP		9609/2024
284	D-WP(C)/31812/2024	KUSHA KUMAR NAYAK	DINESH CHANDRA RAY	
	WP(C)/ /	MP		9610/2024
285	D-WP(C)/31818/2024	TAPAS KUMAR DAS	KSHIROD KUMAR SAHOO	
	WP(C)/ /	MP		9611/2024
286	D-WP(C)/31826/2024	SUSHIL KUMAR NAYAK	ANKITA MUKHERJI	
	WP(C)/ /	MP		9612/2024
287	D-WP(C)/28052/2023	BHAGABAN MOHAPATRA CONSTRUCTION BRANDHONGRE ENGINEERING PVT. LTD., JAGAT SINGHPUR		
	WP(C)/28052/2023	MP		9613/2024
288	D-WP(C)/31831/2024	CHANDRAMANI MOHAPATRA	SATYABRATA MOHANTY	
	WP(C)/ /	MP		9614/2024
289	D-WP(C)/31833/2024	DIVYAJYOTI BAIDIKA SEVA SANSTHANALPSUNAROBINDO ACHARYA		
	WP(C)/ /	MP		9615/2024
290	D-WP(C)/23859/2023	ADWAITA KUMAR BISWAL	CHITTARANJAN PATTNAIK	
	WP(C)/23859/2023	MP		9616/2024
291	D-WP(C)/31837/2024	ATC TELECOM INFRASTRUCTURE PVT. LTD.	SAMARENDRA KUMAR MOHANTY	
	WP(C)/ /	MP		9617/2024
292	D-WP(C)/31834/2024	ASHOK KUMAR BEHERA	KSHIROD KUMAR SAHOO	
	WP(C)/ /	MP		9618/2024
293	D-WP(C)/31841/2024	ATASH KUMAR SAHU	LALITENDU BHUYAN	
	WP(C)/ /	MP		9619/2024
294	D-WP(C)/31845/2024	NIRUPAMA SAHOO	SAHASRA JYOTI NANDA	
	WP(C)/ /	MP		9620/2024
295	D-WP(C)/31847/2024	RAJENDRA PRASAD JENA	TRILOCHAN PANIGRAHI	
	WP(C)/ /	MP		9621/2024
296	D-WP(C)/31850/2024	NARAYAN NAIK	KRUSHNA CHANDRA DASH	
	WP(C)/ /	MP		9622/2024
297	D-WP(C)/31859/2024	MAA MANSHA DEVI ALLOYS (P) LTD	CHINMAYA KUMAR NAYAK	
	WP(C)/ /	MP		9623/2024
298	D-WP(C)/7132/2012	GHASIRAM SOREN	M/S.DILLIP KU.MOHAPATRA	
	WP(C)/7132/2012	MP		9624/2024
299	D-WP(C)/31863/2024	NAYANI PRADHAN	Byomokesh Sahoo	
	WP(C)/ /	MP		9625/2024
300	D-WP(C)/31864/2024	M/S. KVK INFRA PRIVATE LTD, HYDERABAD	ABHINAV SYAL	
	WP(C)/ /	MP		9626/2024
301	D-WP(C)/31862/2024	MANORAMA MOHANTY	PITABMAR BEHERA	
	WP(C)/ /	MP		9627/2024
302	D-WP(C)/31867/2024	DEBI PPRASAD MOHANTY	SAIBRATA RATH	
	WP(C)/ /	MP		9629/2024
303	D-WP(C)/5816/2022	SESA RANJAN MOHANTY	GYANA RANJAN DHAL	
	WP(C)/5816/2022	MP		9630/2024
304	D-WP(C)/31873/2024	PUNA GHADEI	SUKANTA KUMAR NAYAK (2)	
	WP(C)/ /	MP		9631/2024
305	D-WP(C)/19009/2024	BANKING EMPLOYEES HOUSING CO-OPERATIVE SOCIETY LTD., ROURKELA		
	WP(C)/12604/2024	MP		9632/2024
306	D-WP(C)/31879/2024	M/S NANDA INFRA CONSTRUCTION PVT.LTD.	KAMANBHARI PANDA	
	WP(C)/ /	MP		9633/2024
307	D-WP(C)/31883/2024	ARATI NALINI SWAIN	MOHIT MOHANTY	
	WP(C)/ /	MP		9634/2024
308	D-WP(C)/31884/2024	SATYA RANJAN SAHOO	AMIT PRASAD BOSE	
	WP(C)/ /	MP		9635/2024
309	D-WP(C)/31883/2024	ARATI NALINI SWAIN	MOHIT MOHANTY	
	WP(C)/ /	MP		9636/2024

310	D-WP(C)/31886/2024 WP(C)/ /	SIBA PRASAD MOHANTY MP	MOHIT MOHANTY	9637/2024
311	D-WP(C)/31886/2024 WP(C)/ /	SIBA PRASAD MOHANTY MP	MOHIT MOHANTY	9638/2024
312	D-WP(C)/34358/2020 WP(C)/34358/2020	BAIKUNTHA MAHANTA MP	SATYABRATA MOHANTY	9639/2024
313	D-WP(C)/33353/2020 WP(C)/33353/2020	AKHILA CHANDRA KHILLAR MP	SATYABRATA MOHANTY, A.K.JENA, S.S.MOHAPATRA, A.P.RATH, P.K.	9640/2024
314	D-WP(C)/31890/2024 WP(C)/ /	SATYA RANJAN SAHOO MP	AMIT PRASAD BOSE	9641/2024
315	D-WP(C)/29511/2021 WP(C)/29511/2021	SUSHANTA KUMAR MOHANTY MP	SUSHANTA KUMAR MOHANTY (IN PERSON), SOUMYA MISHRA	9642/2024
316	D-WP(C)/19438/2023 WP(C)/19438/2023	PRIYAMBADA NAYAK MP	DEBASIS TRIPATHY, P.K. RATH	9643/2024
317	D-WP(C)/31894/2024 WP(C)/ /	BIJAN KUMAR BEHERA MP	SRIDHAR RATH	9644/2024
318	D-WP(C)/31897/2024 WP(C)/ /	SIEMS COLLEGE OF NURSING MP	PARSURAM DAS	9645/2024
319	D-WP(C)/31896/2024 WP(C)/ /	ROSHAN KUMAR MEHER MP	SOUMIK SPANDAN TRIPATHY	9646/2024
320	D-WP(C)/30361/2024 WP(C)/17467/2024	SARAT KUMAR CHHOTRAY MP	ROHIT RANJAN RAY	9647/2024
321	D-WP(C)/31900/2024 WP(C)/ /	SATYA RANJAN SAHOO MP	AMIT PRASAD BOSE	9648/2024
322	D-WP(C)/31901/2024 WP(C)/ /	ADMINISTRATOR SOUTHCO UTILITY, GANJAMPARA MP	SANJANA SUTOSH MOHANTY	9649/2024
323	D-WP(C)/31902/2024 WP(C)/ /	KALAM COLLEGE OF NURSING, GANJAMPARA MP	PARSURAM DAS	9650/2024
324	D-WP(C)/17394/2024 WP(C)/9716/2024	JITENDRA KUMAR SETHY MP		9651/2024
325	D-WP(C)/31904/2024 WP(C)/ /	HEMANTA KUMAR ROUT MP	SARAT CHANDRA DASH	9652/2024
326	D-WP(C)/31903/2024 WP(C)/ /	PURNA CHANDRA SAMAL MP	AMBIKA PRASAD RAY	9653/2024
327	D-WP(C)/6917/2022 WP(C)/6917/2022	SWARNALATA DEI MP		9654/2024
328	D-WP(C)/31907/2024 WP(C)/ /	SUBRATA KUMAR MOHANTY @ MAHAPARABHATI MP	ABIRABANI SANKAR TRIPATHY (1)	9655/2024